



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2246/2020 FIXED in WP(C)/5106/2020	SURI SRINIVASA RAO <b>Versus</b> ABHIJIT RABHA	MR. M KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, K A A C
	<b>WITH</b> WP(C)/5106/2020 CAVT. NO. 07252/020,	DR. ABHIJIT RABHA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. N J KHATANIAR MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. M KHATANIAR(R-8) ASSTT.S.G.I. SC, K A A C
<b>ADMISSION</b>				
2	WP(C)/8381/2018 FIXED	ARIHANT INTERNATIONAL LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MISS. M BORAH MR. N JAIN	ASSTT.S.G.I. SC, INCOME TAX
3	WA/62/2019 CAVT. NO.0144/2019 FIXED	MD SULTAN MAMUD SHEIKH <b>Versus</b> MD SADEQUE HUSSAIN AND 13 ORS	MR. K N CHOUDHURY MR B SINHA MR B SINHA MR. M GOGOI MR. M GOGOI	SC, SEC. EDU. MR. M K CHOUDHURY (R1) MR. A Y CHOUDHURY MR A ALI (R1) MR. W RAHMAN (R8,R9,R11,R13, R14) MS. M KHATUN (R1) MD. M ALI MR. T A CHOUDHURY SC, FINANCE FOR CAVEATOR
4	Mat.App./19/2020	SMTI. CHANDRAMA KALITA <b>Versus</b> SRI MRIDUL DAS	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR
5	Mat.App./20/2020	SRI JAGADISH DAS <b>Versus</b> SMTI. JUTIKA DAS	MR. N N JHA MR. A C RAY	MR. S K JAIN MR. M P BORAH
	<b>WITH</b> I.A.(Civil)/277/2020 in Mat.App./20/2020	JUTIKA DAS <b>Versus</b> SRI JAGADISH DAS	MR. M P BORAH	MR. N N JHA
	<b>WITH</b> I.A.(Civil)/2238/2020 in Mat.App./20/2020	SRI JAGADISH DAS <b>Versus</b> SMTI. JUTIKA DAS	MR. N N JHA	

6	WA/162/2020 WA 176/2020(D/O), FIXED	BHARTI ENGINEERING <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1858/2020 <b>in</b> WA/162/2020	BHARTI ENGINEERING <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2326/2020 <b>in</b> WA/162/2020	BHARTI ENGINEERING <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2327/2020 <b>in</b> WA/162/2020	BHARTI ENGINEERING <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	SC, NF RLY
<b>ORDERS</b>				
7	PIL/53/2018 B/O	HUSSAIN AHMED CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR F U BARBHUIYA MR. A I UDDIN	GA, ASSAM SC, HEALTH ASSTT.S.G.I.
8	PIL(Suo Moto)/1/2019 FIXED	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA
9	<b>WITH</b> Crl.Pet./57/2019	PARAG GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR G CHOUDHURY MR. A ALAMGEER MR. A AHMED MS. D KALITA MS. S KAUSHIK	PP, ASSAM
10	<b>WITH</b> WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1761/2019 <b>in</b> WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
11	<b>WITH</b> WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
12	C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	
13	Mat.App./4/2019 FIXED	SRI NITU PATOR <b>Versus</b> SMTI NILAKSHI SAIKIA	MR. S C BISWAS MR. B CHOWDHURY MR. A ACHARYA MR A SHARMA	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA

	<b>WITH</b> I.A.(Civil)/577/2019 <b>in</b> Mat.App./4/2019	SRI NITU PATOR <b>Versus</b> SMTI. NILAKSHI SAIKIA	MR A SHARMA	
	<b>WITH</b> I.A.(Civil)/3221/2019 <b>in</b> Mat.App./4/2019	SMTI NILAKSHI SAIKIA <b>Versus</b> SRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR A SARMA
	<b>WITH</b> CO/1/2020 <b>in</b> Mat.App./4/2019	SMT. NILAKSHI SAIKIA <b>Versus</b> SHRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. S C BISWAS
14	WA/240/2019 B/O	SRI DIPANKAR LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N NATH MR. N HAQUE MR. N UPADHAYAY MR. A B BHUYAN MR. S R BARBHUIYA (R-5 AND 7) MD. S ALOM MR M HUSSAIN MR. K K PARASAR MR. M A I HUSSAIN SC, IRRIGATION MR. A R BORBHUYAN (R-6)
15	I.A.(Civil)/1082/2019 FIXED <b>in</b> Mat.App./17864/2018 <b>WITH</b> Mat.App./17864/2018 (Filing Number)	SRI MRIDUL DUTTA <b>Versus</b> SMTI. RUNUMI DAS	MS. P R MAHANTA	
	<b>WITH</b> Mat.App./17864/2018 (Filing Number)	SRI MRIDUL DUTTA <b>Versus</b> SMTI RUNUMI DAS		
16	I.A.(Civil)/139/2020 <b>in</b> WA/12850/2019 <b>WITH</b> WA/12850/2019 (Filing Number)	SRI HARI MOHAN ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. MD S HOQUE MR. M DEKA	ASSTT.S.G.I.
	<b>WITH</b> WA/12850/2019 (Filing Number)	SRI HARI MOHAN ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS		
17	I.A.(Civil)/343/2020 <b>in</b> C.Ex.App./5294/2019 <b>WITH</b> C.Ex.App./5294/2019 (Filing Number)	SRI MAHABIR PRASAD JAIN <b>Versus</b> COMMISSIONER OF CUSTOMS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S C KEYAL SC, CUSTOMS
	<b>WITH</b> C.Ex.App./5294/2019 (Filing Number)	SRI MAHABIR PRASAD JAIN <b>Versus</b> COMMISSIONER OF CUSTOMS		
	<b>WITH</b> I.A.(Civil)/1621/2020 (Filing Number)	SRI MAHABIR PRASAD JAIN <b>Versus</b> COMMISSIONER OF CUSTOMS		
18	I.A.(Civil)/445/2020 <b>in</b> Mat.App./1940/2020 <b>WITH</b> Mat.App./1940/2020 (Filing Number)	RENUKA BORO <b>Versus</b> PHUKAN CH BORO	MS. M BORAH MS. A KALITA	
	<b>WITH</b> Mat.App./1940/2020 (Filing Number)	RENUKA BORO <b>Versus</b> PHUKAN CH BORO		
19	I.A.(Civil)/551/2020 <b>in</b> Mat.App./608/2020 <b>WITH</b> Mat.App./608/2020 (Filing Number)	SMTI. BORNALI GOGOI <b>Versus</b> SRI PRANABJYOTI GOGOI	MR. L K BORAH MR. J PAWE	
	<b>WITH</b> Mat.App./608/2020 (Filing Number)	SMTI. BORNALI GOGOI <b>Versus</b> SRI PRANABJYOTI GOGOI		

**HEARING**

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**THE HON'BLE THE CHIEF JUSTICE (ACTING)**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./23/2019	BHABEN SHARMA <b>Versus</b> GTL INFRASTRUCTURE LTD. (GIL) AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D. CHAKRABORTY	MR S KHOUND R SARMAH
2	Arb.P./13/2020 FIXED	M/S. ENGINEERS GUILD <b>Versus</b> THE JORHAT MUNICIPAL BOARD AND ANR.	MR. A BISWAS MR R KALITA MS S AHOM	SC, J M B
3	Arb.P./37/2020 FIXED	M/S AIEN MEREN ENTERPRISE <b>Versus</b> THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE	MR. A DHAR MR R SINGHA	SC, FOREST
<b>ORDERS</b>				
4	I.A.(Civil)/2242/2019 ARB.P. 24/2008(D/O), FIXED in Arb.P./24/2008	DEBARSHI BHATTACHARJEE <b>Versus</b> M/S BHARATI TELE VENTURES LTD. AND ANR.	MR. S P ROY MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MS K GOGOI MS. N RAI MR A K RAI	
5	Arb.P./14/2020 (SINCE DISPOSED OFF), WITH OFFICE NOTE	M/S. MAYENGBAM BOBO SINGH <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR B SARMA SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/4186/2014	DR. KAMALA KANTA SAHARIA <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY,		MR.D SAIKIA MR.P N GOSWAMI AG, ASSAM MR.A DEKA
	<b>WITH</b>			
2	WP(C)/4470/2014	DR. RATUL SARMAH <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY and 5 ORS	MS.A B KAYASTHA MS.P SHARMA	MR.D SAIKIA MR.P N GOSWAMI ADDL. AG, ASSAM MR.A DEKA
	<b>WITH</b>			
3	WP(C)/4481/2014	DR. DILIP KR. DEKA <b>Versus</b> ASSAM AGRICULTURE UNIVERSITY and 5 ORS.		MR.D SAIKIA MR.P N GOSWAMI MR.A DEKA ADDL. AG, ASSAM
	<b>WITH</b>			
4	WP(C)/4487/2014	DR. NIRMAL BARUA <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY and 5 ORS	MS.A B KAYASTHA MS.P SHARMA	MR.D SAIKIA MR.P N GOSWAMI AG, ASSAM MR.A DEKA
5	WP(C)/3095/2018	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. J AHMED S Z AHMED MS. H BEGUM MS. M AHMED	SC, ELEM. EDU SC, ELEM. EDU
6	Cont.Cas(C)/321/2020	KANCHAN KUMAR ROY <b>Versus</b> PREETOM SAIKIA, IAS AND 2 ORS	MR. J DEKA	MR. D SAIKIA (R1) MR. S BORA, SC BTC MR. P K BORAH (R1) MR. B GOGOI, SC FINANCE MR B KAUSHIK (R1) MR B KAUSHIK (R1)
7	WP(C)/4923/2020	SANOWAR HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC
8	WP(C)/4957/2020	AJIT PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MR D KALITA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5266/2020	PRASANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MS D DAS	GA, ASSAM SC, AG SC, EDU

**ORDER (STAY VACATING)**

10	I.A.(Civil)/1662/2020 in WP(C)/2103/2020	BISHNU BORAH <b>Versus</b> MALAYA BORAH AND 11 ORS	MR. A DAS	SC, HIGHER EDU MR J C GOGOI MR. M DAS
	<b>WITH</b> WP(C)/2103/2020	MALAYA BORAH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
<b>ADMISSION</b>				
11	WP(C)/6212/2014 FIXED	ON THE DEATH OF RABINDRA NATH PATANGIA HIS LEGAL HEIR SMT. BINA PATANGIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. P KHATANIAR MS. K SAIKIA MR. H KALITA	MR. K BARMAN MR. S CHAMARIA MR. S SAIKIA MR. D SARMA MR. M PHUKAN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.) MR. S CHANDA
	<b>WITH</b> I.A.(Civil)/192/2020 in WP(C)/6212/2014	BINA PATANGIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA	
12	WP(C)/1074/2016	PARIMAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR MR. N PATHAK MR. A PATHAK	SC, SECONDARY EDUCATION MR. P DAS (R-4) MR R K MOUR (R-4) MR. R DUBEY (R-4) MS. A B KAYASTHA (R-4)
13	WP(C)/1316/2016	DIP JYOTI HAZARIKA and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS K SARKAR MS.P BORAH MS.D DAS	GA, ASSAM MR.S K DAS(R-5,6&7) MR R KARIM(R-5,6&7) SC, SECONDARY EDUCATION
14	WP(C)/1691/2016	BIKASH KOTOKY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R DE MS.D DEVI MR.R J SARMA	SC, SECONDARY EDUCATION MR.P SAIKIA(R-6)
15	WP(C)/2137/2016	MD. HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR.R K ADHIKARI SC, SECONDARY EDUCATION SC, FINANCE DEPTT.
16	WP(C)/2334/2016	BHUPENDRA KR. SARMA and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U HAZARIKA MR.B ULLAH MS.T SOM MR.H DAS MR.A RAHMAN	GA, ASSAM MR.A SARMA SC, ELEMENTARY EDUCATION
17	WP(C)/2373/2016	ANIMESH MISHRA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR B SINHA MR.K PAUL MR.D K DEY MR.J P CHAUHAN	MR.S SAIKIA(R-4,6) MR. P SAIKIA (R5, R8) MS. GARGI KASHYAP (R9) SC, SECONDARY EDUCATION
18	WP(C)/2719/2016	RAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.K DAS	MR. P MAHANTA (R5) MS. P SAHARIA (R5) SC, ELEMENTARY EDUCATION
19	WP(C)/4099/2016 WITH WP(C) 4073/16 (D/O)	M/S. SUNIL ENTERPRISES <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	MR.B GOGOI(SC, F&T)
	<b>WITH</b> WP(C)/4072/2016	M/S. SUNIL ENTERPRISES <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI MS.D SAIKIA

21	<b>WITH</b> WP(C)/4098/2016	M/S. SUNIL ENTERPRISES <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	MR.D SAIKIA(SC, F & T) MR.B GOGOI(SC, F & T)
22	WP(C)/6743/2016	KUSUM CH. BORAH and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, ELEMENTARY EDUCATION
23	WP(C)/1095/2018	SABIR MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HASSAN	SC, ELEM. EDU GA, ASSAM
24	WP(C)/2118/2018	HANIF UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. B HUSSAIN MR. P B MAZUMDER	SC, ELEM. EDU
25	WP(C)/3684/2018	SHAMSUL HOQUE AND 43 ORS. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS.	MR E AHMED MR. R A CHOUDHURY MR. Z HAMMAD	SC, ELEM. EDU
26	WP(C)/4298/2018	MAHESWAR KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MRS R DEKA MS. K SAIKIA MS. P BORAH MS. J TAMULI	SC, ELEM. EDU SC, BTC
27	WP(C)/460/2020	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR F Z MAZUMDER	SC, SEC. EDU. MR. I H LASKAR MR. P K DEKA MD. S ALOM
28	WP(C)/2255/2020	MONUJ GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, HIGHER EDU MR. P N GOSWAMI MR. K GOGOI SC, AAU
29	<b>WITH</b> WP(C)/2262/2020	PARVEEN KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, HIGHER EDU SC, AAU
30	WP(C)/2741/2020	TOMZIDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR H K J AHMED MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM
31	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
<b><u>ORDERS</u></b>				
32	Cont.Cas(C)/508/2016	GUNIRAM TANTI and 34 ORS <b>Versus</b> PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MR.S DUTTA(R-1) MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
33	WP(C)/6737/2016	DR. RAJENDRA NATH BORPUZARI <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY and 8 ORS	MR.K N CHOUDHURY MR.R DUBEY MR.D J DAS MS.A B KAYASTHA MS.M SAIKIA	MR.D MOZUMDER(R-9) MR.P BORAH(R-9) MS.J KAKOTI(R-9) SC, AGRI. DEPARTMENT
34	Cont.Cas(C)/344/2019	TAYEBUR RAHMAN <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MS C M DEKA MR. D HUSSAIN MR. A S TAPADER MR M AHMED	MR. N SARMA MS. B DEKA SC, EDU
35	Cont.Cas(C)/32/2020	CHANDRA KANTA BORA <b>Versus</b> MANINDER SINGH, IAS AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI



36	Cont.Cas(C)/209/2020	MADHAB CHUTIA <b>Versus</b> PHANINDRA JIDUNG, AES AND ANR	MR. B K DAS MR H P GUWALA MR. H P NEOG	
37	Cont.Cas(C)/247/2020	JABER AHMED <b>Versus</b> B. KALAYAN CHAKRAVARTHY AND 3 ORS.	MRS. R DEVI	MR. D SAIKIA MR. K GOGOI
38	Cont.Cas(C)/350/2020	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS <b>Versus</b> PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

**THIS BENCH WILL RISE AT 1:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8154/2019	CAHERA KHATUN @ MUSSTT. CHARARA KHATUN @ CHAHARA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8838/2019 WITH LCR	NASHIMA @ NASIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3939/2020	IMAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4927/2020	AMIR HUSSAIN @ MD. AMIR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/5791/2020	SANU MIYA @ CHANU MIYA <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5797/2020	MUSSTT AKLILMA KHATUN @ AKLIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/5801/2020	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5802/2020	MUSSTT JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5803/2020	MUSSTT SAYARUN NESSA @ SAIRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/5808/2020	HABIA KHATUN @ HABIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5809/2020	ANNA BIBI @ ANNA KHATOON BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/5812/2020	ASIMUDDIN @ OSIMUDDIN BHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/5813/2020	MD. JAGER ALI @ JAGIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ADMISSION**

14	Death Sentence Ref./2/2020 WITH LCR 9 FILES	THE STATE OF ASSAM <b>Versus</b> SANJAY RAJOWAR	PP, ASSAM	
15	CRL.A(J)/82/2020	INDRA BAHADUR LIMBU <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

**ORDERS**

16	Review.Pet./57/2020 WP(C) 5828/2019(D/O)	SALEHA BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M ISLAM MR. J MAHANTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	I.A.(CrI.)/184/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./82/2020	SRI JOYRAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> CrI.A./82/2020	SRI JOYRAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MS. B BHUYAN,Ld APP,Assam PP, ASSAM
18	CrI.A./194/2020 WITH LCR 5 FILES, FIXED	NIPEN DAS @ KALA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. R SARMA MR. R SARMA MR. R A CHOUDHURY MR. R A CHOUDHURY PP, A P
	<b>WITH</b> I.A.(CrI.)/495/2020 in CrI.A./194/2020	NIPEN DAS @ KALA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P
19	I.A.(Civil)/2162/2020 WP(C) 9291/2019(D/O) in WP(C)/9291/2019	NITAI PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	I.A.(Civil)/2293/2020 in WA/18141/2019	STATE OF ASSAM AND 2 ORS. <b>Versus</b> ARABINDA RABHA 13 ORS.	MR. D MOZUMDER MR. P N GOSWAMI MR. S DUTTA SC, FOREST	
	<b>WITH</b> WA/18141/2019 (Filing Number)	STATE OF ASSAM AND 2 ORS <b>Versus</b> ARABINDA RABHA 13 ORS		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

-----

- |    |                    |            |    |            |
|----|--------------------|------------|----|------------|
| 1) | MR. A DUTTA        | 08-01-2021 | To | 12-01-2021 |
| 2) | MR. R. J. BORDOLOI | 05-01-2021 | To | 26-02-2021 |
| 3) | DR. B N GOGOI      | 05-01-2021 | To | 21-01-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 4**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Review.Pet./43/2020 WP(C) 3961/2019(D/O)	SUFIA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	Review.Pet./44/2020 WP(C) 4181/2019(D/O)	SAMSUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
3	Review.Pet./60/2020 WP(C) 4421/2017(D/O)	MUSSTT SUBDAN BEGUM @ SABJAN NESSA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	Review.Pet./81/2020 WP(C) 307/2018(D/O)	MUSTT MAJIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	Review.Pet./86/2020 WP(C) 3099/2019(D/O)	ARFAN ALI @ MD. ARFAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	Review.Pet./87/2020 WP(C) 3113/2019(D/O)	ASHIQR RAHMAN @ MD. ASHIQR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	Review.Pet./97/2020 WP(C) 4405/2019(D/O)	TASLIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	Review.Pet./101/2020 WP(C) 971/2019(D/O)	MUSTT. GULJAN BIBI @ GULEBANU @ GULE KHATUN @ PULE KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N A AHMED MR A ALI MR. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

-----

- |    |                    |            |    |            |
|----|--------------------|------------|----|------------|
| 1) | MR. A DUTTA        | 08-01-2021 | To | 12-01-2021 |
| 2) | MR. R. J. BORDOLOI | 05-01-2021 | To | 26-02-2021 |
| 3) | DR. B N GOGOI      | 05-01-2021 | To | 21-01-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/334/2019	LUKUMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE
2	WP(C)/1478/2020	ROHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/1572/2020	MANASH JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.
4	WP(C)/1843/2020	THAMBALEI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM
5	WP(C)/2074/2020	DEEPAK CHANDRA SARKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A A DEWAN	GA, ASSAM
6	WP(C)/2505/2020	MD. ZAINUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A N IQBAL MR. SK MUKTAR	SR. GA, ASSAM SC, REVENUE
7	WP(C)/4753/2020 FIXED	HEMANTA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E
8	WP(C)/4821/2020 FIXED	ANIL YADAV <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K P PATHAK MR. R BORA	GA, ASSAM MR. B DEKA (C.G.C.) ASSTT.S.G.I.
9	WP(C)/5061/2020 FIXED	KOMAR UDDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM
10	WP(C)/5173/2020 FIXED	IRA DEVI SHAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, PWD ROAD GA, ASSAM
11	WP(C)/5309/2020 FIXED	PRAHLAD DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM
12	WP(C)/5327/2020	JINTUMONI NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM

13	WP(C)/5362/2020	SUSMITA BORAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE	GA, ASSAM
14	WP(C)/5563/2020	WAHIDA SULTANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	GA, ASSAM
15	WP(C)/5566/2020 B/O	NAYANTARA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A K AZAD	SC, PNRD
16	WP(C)/5/2021	TARIF AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
17	WP(C)/6/2021	MUSSTT. FULERUN NESSA BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG SC, IRRIGATION SC, PENSION SC, FINANCE
18	WP(C)/7/2021	TAPANJIT KONWAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	GA, ASSAM SC, APDCL
19	WP(C)/8/2021	SMT. MALLIKA TANYO AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K BORO	SC, PNRD
20	WP(C)/9/2021	TRINAYAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM
<b>ADMISSION</b>				
21	WP(C)/5093/2017 FIXED	ASSOCIATION OF ENGINEERS and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N DUTTA MR. K N CHOUDHURY MR. U RAJBANSHI MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MRJ CHUTIA	MR.S N SARMA(Sr.Adv.)(R-5) MR.B D DAS(Sr.Adv.)(R-4&5) GA, ASSAM MR.K KALITA(R-5) MS.R DEKA(R- 4&5) MR.H R SARMAR- 4and5
	<b>WITH</b> I.A.(Civil)/1146/2020 <b>in</b> WP(C)/5093/2017	ASSOCIATION OF ENGINEERS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	MR.S N SARMA(Sr.Adv.)(R-5) MR B D DAS GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2264/2020 <b>in</b> WP(C)/5093/2017	ASSOCIATION OF ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	MR B D DAS GA, ASSAM S N SARMA SC, APDCL
22	WP(C)/7225/2017 FIXED	JYOTIRMOY DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN MR.A BARKAKATI MR.M K CHOUDHURY	GA, ASSAM MR. S K MEDHI MR. U K NAIR (SC, GHC), R-2 & 3 MS. I GOHAIN MR.N DEKA(R- 4-7&9) MRS. J DEKA MS. R DEKA MR. H CHETRY
23	WP(C)/2672/2018 FIXED	AJAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. J L SARKAR MR. S NATH MR G J SHARMA	MR C BARUAH (SC, NHAI, R-4,5) MR. S C KEYAL ASSTT.S.G.I.
24	WP(C)/2838/2018 FIXED	SMTI. KALPANA BALA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S BHARALI MR. M DAS MRS. J DUTTA MR. N K NEOG MS. N SULTANA	MR. D GOGOI (R2-5) ASSTT.S.G.I.
25	WP(C)/4393/2018 FIXED	ARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM



26	WP(C)/299/2019 FIXED	PRANAB ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, APSC SC, FINANCE
27	WP(C)/589/2019 B/O	SUMITA KUMARI SHARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	MR. D GOGOI (SC, IASST) MR. D GOGOI (SC, IASST) MR. S BORTHAKUR (R5) MS. P BORAH (R5) ASSTT.S.G.I.
28	WP(C)/2109/2019 FIXED	BHARATI DASTIDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	MR H RAHMAN GA, ASSAM MR S HOQUE S I AKAND
<b>WITH</b>				
	I.A.(Civil)/1855/2020 in WP(C)/2109/2019	RUMI TALUKDAR <b>Versus</b> BHARATI DASTIDAR AND 3 ORS.	MR H RAHMAN MR S HOQUE S I AKAND	GA, ASSAM MR. U K NAIR
29	WP(C)/4647/2019 FIXED	ANIRBAN ROY AND ANR. <b>Versus</b> THE STATE BANK OF INDIA ANAD 4 ORS.	DR. J L SARKAR MR G J SHARMA	MR S S SHARMA MS L SHARMA MS J SARMAH MR. B J MUKHERJEE ASSTT.S.G.I.
30	WP(C)/229/2020 FIXED	SIEAKTE CHOREI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, SC, WT & BC & GA, ASSAM (R-2,4) MR P NAYAK,SC, FINANCE (R-1,3 & 5)
31	WP(C)/3281/2020 FIXED	HEMALATA BAISHYA <b>Versus</b> THE STATE OF ASSAM 4 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR R DHAR
32	WP(C)/3651/2020 FIXED	RAISHUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. CHARAN DEKA MS P DEKA	SC, PNRD GA, ASSAM MRS. K DEVI (R5) MS R P BARUAH (R5)
33	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
<b><u>BAIL HEARING</u></b>				
34	AB/3110/2020	NUR ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
<b><u>ORDERS</u></b>				
35	WP(C)/2260/2016 FIXED	NABAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.S K DAS MRR KARIM	SC, SOCIAL WELFARE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2939/2020 FIXED	UJJAL BORO @ UJJAL BODO <b>Versus</b> THE UNION OF INDIA	MS B GOGOI MR J K Bhuyan	SC, CENTRAL EXCISE CUSTOMS
<b>MOTION</b>				
2	AB/3742/2020	SMTI BIVA RANI DEY @ BIVA DEY <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
3	AB/3806/2020 BY STATEMENT	BIJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS B BORA MS M DAS	PP, ASSAM
<b>PENSION MATTERS</b>				
4	WP(C)/2190/2016 FIXED	DIBRUGARH UNIVERSITY PENSIONERS' ASSOCIATION and ANR. <b>Versus</b> THE DIBRUGARH UNIVERSITY and 7 ORS	MR.K N CHOUDHURY(Sr. Adv.) MR.S SAIKIA MS.M BARMAN MS.D GHOSH MR.D J DAS MR.M ISLAM MR.D DEKA	GA, ASSAM MR.S BHUYANR- 1-3 MR.R GOSWAMI(R- 1-3) MS.M SAIKIA(R- 1-3) MS.P BORTHAKUR(R- 1-3) SC, HIGHER EDUCATION SC, FINANCE SC, DIB. UNIVERSITY
5	WP(C)/3624/2019 FIXED	PRAFULLA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, AG SC, AGRI. DEPARTMENT
6	WP(C)/2816/2020 FIXED	JEUTI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI	GA, ASSAM SC, AG MR. M SARANIA MR H MEDHI MS. I KEITZAR SC, FOREST SC, FINANCE
7	WP(C)/3598/2020 FIXED	NAGENDRA NATH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, EDU
<b>BAIL HEARING (BA)</b>				
8	Bail Appln./2158/2020 FIXED	NAUSAT ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

9	Bail Appln./2525/2020	MD. RAJUL ALI @ RAJU <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
10	Bail Appln./2620/2020 FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
	<b>WITH</b>			
11	Bail Appln./2672/2020	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
12	Bail Appln./2694/2020 FIXED	MANUHAR BADSHA @ MD. MANOHAR BADSA <b>Versus</b> THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
	<b>WITH</b>			
13	Bail Appln./2685/2020	MD. SAMSUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
14	Bail Appln./2719/2020 FIXED	MUKABBIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./2724/2020 BY STATEMENT	HIROKJYOTI BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	PP, ASSAM
16	Bail Appln./2741/2020 FIXED	KONGKOR NARZARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MS B DAS MR. S BHUYAN	SPL PP WILDLIFE FOREST ASSAM
17	Bail Appln./2782/2020 FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
	<b>WITH</b>			
18	Bail Appln./2783/2020	ASANUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN	PP, ASSAM
19	Bail Appln./2784/2020 FIXED	MANIK UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH MS M BORAH	PP, ASSAM
20	Bail Appln./2830/2020 FIXED	BHABESH DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
21	Bail Appln./2839/2020 FIXED	BADSHAH ALI @ BADSHA ALI @ BADSA ALI <b>Versus</b> THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
22	Bail Appln./2955/2020 FIXED	ARUP ROY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
23	Bail Appln./2957/2020 FIXED	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
24	Bail Appln./2967/2020 FIXED	ISMAIL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
25	Bail Appln./2983/2020 FIXED	NUR MOHOMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
		<b>BAIL HEARING</b>		
26	AB/1352/2020 FIXED	BASIR UDDIN BHARALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED R DEKA	PP, ASSAM
27	AB/1398/2020 FIXED	LUKUS ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM

28	AB/2202/2020 FIXED	NITUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
29	AB/2535/2020 FIXED	ROHIT SAHU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
30	AB/2557/2020 FIXED	RAJU SAHU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
31	AB/2572/2020 FIXED	ABDUL LOTIF @ LOTIB ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
32	AB/2791/2020 FIXED	ABED ALI <b>Versus</b> THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
33	AB/2873/2020 FIXED	KANAK HUZURI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MS. L DEKA	MS U DAS MS U DAS PP, ASSAM
34	AB/3265/2020 FIXED	ABDUL BASER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
35	AB/3276/2020 FIXED	GOUTAM ROY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
36	AB/3383/2020 FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
37	AB/3523/2020 FIXED	ABUL KALAM MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
38	AB/3525/2020 FIXED	MINTU ROY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	MR. S C BISWAS MS A DAS MR. F A HASSAN PP, ASSAM
39	AB/3559/2020 FIXED	TOHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
40	<b>WITH</b> Bail Appln./2698/2020	ABIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M ALI	PP, ASSAM
41	<b>WITH</b> Bail Appln./2743/2020	SOLEMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	<b>WITH</b> Bail Appln./2856/2020	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
43	AB/3581/2020 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
44	AB/3606/2020 FIXED	MD JIARUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
45	AB/3625/2020 FIXED	VIVEK KR. SAH <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
46	AB/3627/2020 FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
47	AB/3629/2020 FIXED	SHAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

48	AB/3630/2020 FIXED	NILUTPOL SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	MR. S SAHU PP, ASSAM
49	AB/3648/2020 FIXED	AHIYA AHMED <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
50	AB/3649/2020 FIXED	BISWANATH DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
51	AB/3653/2020 FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
52	AB/3656/2020 FIXED	ABDUL SATTAR MOLLAH @ SATTAR ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
53	AB/3681/2020 FIXED	UTPAL MUDOI <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
54	AB/3687/2020 FIXED	DIPU BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
55	AB/3758/2020 FIXED	NISHAR AHMED AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

**ORDERS**

56	I.A.(CrI.)/559/2020 BY STATEMENT in Bail Appln./2744/2020  <b>WITH</b> Bail Appln./2744/2020	MD. RIYAZUL ALI @ RIYAJUL ALI <b>Versus</b> DIRECTORATE OF REVENUE INTELLIGENCE	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CENTRAL EXCISE CUSTOMS
		MD. RIYAZUL ALI @ RIYAJUL ALI <b>Versus</b> DIRECTORATE OF REVENUE INTELLIGENCE	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CENTRAL EXCISE CUSTOMS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-II AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7214/2019	UMESH KOCH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	B. CHOUDHURY (SC, PWD, (R-1,5 & 6)) MS. M PHUKAN (GA, ASSAM, (R-3,4))
2	WP(C)/1972/2020	JUSNARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2537/2020	VILIEBEI MERU <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. S KALITA MS. M SAIKIA MS. K JAIN	SC, NHAI MR. A K DUTTA ASSTT.S.G.I. SC, K A A C
4	WP(C)/3479/2020	JOYNUL HAQUE MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, PNRD GA, ASSAM
5	WP(C)/3805/2020	LUTHFA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	DR. B AHMED MR. N H BARBHUIYA MS N J BEGUM	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
6	WP(C)/4352/2020	JAMILUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	PETITIONER IN PERSON	GA, ASSAM
7	WP(C)/4702/2020	NURUL ISLAM @ NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/4715/2020	BELLAL HUSSAIN @ BELLAL MIAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR. N I KHAN S I AKAND	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/4760/2020	SURJA BHANU @ SURJA BHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S HOQUE MRS. M TALUKDAR MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/4762/2020	NASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MRS. M TALUKDAR MR. N I KHAN	ASSTT.S.G.I.

11	WP(C)/4840/2020	RAFIQUE UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR. I ALAM MR. T SK	SR, GA, ASSAM SC, REVENUE
12	WP(C)/4841/2020	SYED JAFAR ABBAS <b>Versus</b> COMMERCIAL TAX OFFICER AND 4 ORS	MR A KAKOTI	SC, GST SC, TAXES ASSTT.S.G.I.
13	WP(C)/4892/2020 (PDF COPY)	ILLA SAIKIA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, PNRD GA, ASSAM
14	WP(C)/4990/2020	HABIBOR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, ELECTION COMMISSION.
15	WP(C)/5274/2020	SUNIL KHANIKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
16	WP(C)/5320/2020 (BY STATEMENT)	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPERS ASSOCIATION (AREIDA) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM SC, G M D A SC, GDD
17	WP(C)/5370/2020	RAJIB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD A HUSSAIN MR. M HOQUE	GA, ASSAM
18	WP(C)/5371/2020	PALTAN BAZAR SAK PACHALI KHUDRA BABASAYEE SANTHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M H AHMED	GA, ASSAM SC, GMC
19	WP(C)/5507/2020	M/S TECHNO CANADA INC <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. A DAS	SC, OIL
20	WP(C)/5582/2020	ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R PHUKAN MR. D J DAS	GA, ASSAM
21	WP(C)/5637/2020 CAVT. NO.06292/020, CAVT. 629/20	MD. AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM MR. M HUSSAIN FOR CAVEATOR
22	WP(C)/5701/2020 FIXED	NIRUPAMA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MS. L BORGHAIN MRS. P GOSWAMI	GA, ASSAM
23	WP(C)/5784/2020 FIXED	JALUGUTI AGRAGAMI MAHILA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. MD S HOQUE MR. M DEKA	GA, ASSAM
24	WP(C)/1/2021	KAPIL DEV BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, NHAI SC, SOIL CONSERVATION DEPTT. ASSTT.S.G.I.
25	WP(C)/2/2021	MINTOO DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, IRRIGATION SC, PNB
26	WP(C)/3/2021	M/S APEEJAY TEA LIMITED (OWNER OF KHOBONG TEA ESTATE) <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
<b>ORDER (STAY VACATING)</b>				
27	I.A.(Civil)/1321/2020 FIXED in WP(C)/2727/2020	THAKURDAS BARMAN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. A MANNAF	MR D DAS SC, AFDC

	<b>WITH</b> WP(C)/2727/2020	M/S. DHARNAD BRAHMAPUTRA FISHERY COOP. SOCIETY LTD. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR D J MEDHI MR D DAS MR S KHOUND	MR. A MANNAF (R4) SC, AFDC MR. B C THAKURIA (R4)
28	<b>WITH</b> WP(C)/3999/2020	M/S. GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITI LTD. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. A MANNAF	MR D J MEDHI (R4) MR. D DAS SR. ADV MR S KHOUND SC, AFDC
				<b><u>ADMISSION</u></b>
29	WP(C)/480/2017	SHAHA ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM MR. Y DOLOI (SC, INLAND WATER TRANSPORT DEPT.)
30	<b>WITH</b> WP(C)/736/2017	SHAHA ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
31	<b>WITH</b> WP(C)/739/2017	SHAHA ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
32	<b>WITH</b> WP(C)/740/2017	SHAHA ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
33	<b>WITH</b> WP(C)/776/2017	SHAHA ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
34	<b>WITH</b> WP(C)/1178/2017	GOKUL CHANDRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
35	<b>WITH</b> WP(C)/1386/2017	MAZOM ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
36	<b>WITH</b> WP(C)/1390/2017	MAZOM ALI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
37	<b>WITH</b> WP(C)/1638/2017	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
38	<b>WITH</b> WP(C)/1640/2017	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A R AGARWALA	GA, ASSAM
39	WP(C)/7857/2017	JEWTI N.G.O <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.U CHOUDHURY	GA, ASSAM



40	WP(C)/5557/2019 (BY STATEMENT)	M/S. ROYAL - CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) DR R C BORPATRA GOHAIN MR. P BORA (R-5) MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
41	WP(C)/8142/2019 B/O	ALI HUSSAIN BARBHUIYA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. F Z MAZUMDER	MR G N SAHEWALLA MR. P S DEKA (SC, LAND & REVENUE DEPT., (R-2,3)) MS. N K DEVI MR. N ANIX SINGH MS. D D BARMAN (GA, ASSAM, (R-1,4)) MR. M SAHEWALLA
42	WP(C)/2422/2020 CAVT. NO.0314/2020 FIXED <b>WITH</b>	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR DEBA SARMAH FOR CAVEATOR
43	WP(C)/1619/2020	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
44	WP(C)/3109/2020	GAUTAM CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	ASSTT.S.G.I.
45	WP(C)/3138/2020  <b>WITH</b>	SURANA MUCHAHARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	SC, FOREST
46	WP(C)/2833/2020	SURANA MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. P N GOSWAMI SC, FOREST
47	WP(C)/4225/2020	NANDA SEK HAR UZIR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
48	WP(C)/4263/2020 B/O	RATNA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
49	WP(C)/4586/2020 FIXED	HOTEL BELLE VEU PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY MR. N ALAM MR. N ALAM MR K JAIN MR K JAIN	GA, ASSAM SC, REVENUE SC, GMC
50	WP(C)/4963/2020 CAVT. NO.06942/020, FIXED	RUBUL BORAH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL MR. R S MISHRA FOR CAVEATOR
51	WP(C)/5180/2020 FIXED  <b>WITH</b>	HAZARAT AJAN PEER (R) DARGAH COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM
52	WP(C)/444/2019	HAZARAT AJAN PEER (R) DARGAH COMMITTEE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. C S HAZARIKA	GA, ASSAM MR. P BORA (R3,R4,R5) MRS. M C DUTTA (R3,R4,R5) MR. S P CHITTAWAT (R3,R4,R5) MR. A CHETIA (R3,R4,R5)

53	WP(C)/5717/2020 FIXED	POLASH BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A VERMA MR. K P PATHAK	SC, PWD SC, GMC
<b>ORDERS</b>				
54	Cont.Cas(C)/315/2018	TARU DAS <b>Versus</b> PHANINDRA JIDUNG, AES AND ANR.	MR. A DHAR MD F FARIDI	
55	WP(C)/5915/2019 B/O	M/S. LION HEART CONSTRUCTION AND PROJECT (SUPPLY/ROAD CONSTRUCTION/BUILDING AND FINANCE ETC.) <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. S B CHOUDHURY	SC, PNRD GA, ASSAM SC, AG
56	WP(C)/6405/2019 CAVT. NO.0887/2019 B/O	M/S. KARABI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D P BORAH MR B PAUL	MS A CHETRI SC, AGRI. DEPARTMENT FOR CAVEATOR
57	I.A.(Civil)/2052/2020 FIXED in WP(C)/6082/2017 <b>WITH</b> WP(C)/6082/2017	NUR AHMED KHANDARKAR AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. SK N MOHAMMAD	GA, ASSAM SC, REVENUE
		NUR AHMED KHANDARKAR AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N BARUAH MR.S ALI MRSK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - I AND TAX MATTERS]**

**THIS BENCH WILL RISE AT 1:15 P.M. AND  
WILL SIT AGAIN AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE M. BHUYAN AND HIS LORDSHIP,  
IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

#### **MOTION**

1	CRP(I/O)/130/2020 CAVT. NO.05982/020, FIXED	JITEN DEKA AND 2 ORS <b>Versus</b> ATUL BORA AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. N ALAM MR G J SAIKIA MR. B D DEKA FOR CAVEATOR
---	---	--	---	---

#### **ADMISSION**

2	CRP(I/O)/118/2017	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NURUL AMIN LASKAR and 9 ORS.	MS.R D MOZUMDAR MR.S P SHARMA	MR.A D CHOUDHURY(R-1&2) SC, HEALTH AND F W
3	CRP(I/O)/33/2018	JYOTISH CHANDRA DAS <b>Versus</b> THE ABHAYAPURI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	MR. P SARMAH MS. R CHOUDHURY MS. S S ZIA	MR. S K SAHARIA MR. P N GOSWAMI (R4) MR. P C NATH
4	CRP(I/O)/404/2018	SUKUR AHMED <b>Versus</b> MAIMUNA KHATUN	MR. A K SAHEWALLA MR. W SHARMA	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI
5	CRP(I/O)/425/2018	SAKIN UDDIN SK. AND 2 ORS. <b>Versus</b> AMIN UDDIN SK.	MR. H R KHAN MRS N GOSWAMI MRS M BARMAN	MR G P BHOWMIK MRS. M HORE MS M KALITA MS P CHETIA
6	WP(C)/3013/2018 FIXED	NATIONAL HEALTH MISSION, ASSAM AND ANR. <b>Versus</b> THE COMMISSIONER OF INCOME TAX, ASSAM AND 2 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR. S SAIKIA MR. R K BHATRA (R 3) MS P HAJURI (R 3) MR. A KALITA (R 3) SC, INCOME TAX
7	Tr.P.(C)./65/2019	PARAMITA DAS <b>Versus</b> SANTANU DAS	MR S DAS MR S HOQUE	ALHAJJ INAM UDDIN MRS. R MOMTAZ
8	Tr.P.(C)./95/2019 FIXED	SMT. MAUSUMI CHAKRABORTY <b>Versus</b> DEBABRATA CHAKRABORTY	MS. P BHATTACHARYA MR. A BARUA	MR. D SARMAH
9	CRP(I/O)/339/2019	M/S. SRI RAM TRANSPORT FINANCE COMPANY LTD. <b>Versus</b> BUGMEE BARUAH SAIKIA	MR. B HALDAR MR S BARMAN MR B DEORI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

10	CRP/70/2020 FIXED	ANAND SINGH @ SARMAH <b>Versus</b> ANIL KUMAR JAIN	MR.S BORTHAKUR MR.P SUNDHI	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MD. ASLAM
11	MACApp./123/2020	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI. BABY NOMOSUDRA AND 7 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
12	MACApp./175/2020	DEEPAK SARKAR <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR	MS. M TALUKDAR MR. A SHAKIL	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	RSA/196/2018	MD SURHAB ALI @ SUAB ALI <b>Versus</b> MUSTT ANUWARA BEGUM AND 13 ORS	MR. A K PURKAYASTHA MR. S K DAS MR S SHARMA	MR. R J BORDOLOI (R1) MR. R ALI (R1) MR. N K BORA (R1)
14	RSA/210/2018	SRI TULSHI BAHADUR CHETRY <b>Versus</b> SRI MON BAHADUR CHETRY	MR. T CHUTIA	MR J PAYENG
15	RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. A H M R CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1704/2019 <b>in</b> RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	
16	RSA/236/2019	GOURANGA SARKAR AND 2 ORS. <b>Versus</b> MATANGA SARKAR	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MR B S DEKA	
	<b>WITH</b> I.A.(Civil)/3492/2019 <b>in</b> RSA/236/2019	GOURANGA SARKAR AND 2 ORS. <b>Versus</b> MATANGA SARKAR	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MR B S DEKA	
<b><u>ORDERS</u></b>				
17	RSA/194/2018 FIXED	SRI MRIDUL DEKA <b>Versus</b> SMT SUKHILA DEKA AND 13 ORS	MR B N SARMA MS. K MALAKAR	MR. T SK (R1 & 2) MR. B J GHOSH (R1 & 2)
18	MACApp./654/2018 B/O	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI BIKASH AGARWALA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/2585/2018 <b>in</b> MACApp./654/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI BIKASH AGARWALA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/2586/2018 <b>in</b> MACApp./654/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI BIKASH AGARWALA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
19	MACApp./731/2018 WITH LCR, B/O	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI NIJARA KALITA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. N DEBNATH (R1,R3) MS. R HAZARIKA (R1)
	<b>WITH</b> I.A.(Civil)/2014/2020 <b>in</b> MACApp./731/2018	SHRIRAM GENERAL INSURANCE CO. LTD. <b>Versus</b> NIJARA KALITA AND 4 ORS.	MR. R GOSWAMI	MR. N DEBNATH
20	I.A.(Civil)/1194/2018 B/O <b>in</b> MACApp./241/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI ARPANA TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B K JAIN (R1-R4) MS. O PHUKAN (R1-R4)
	<b>WITH</b> MACApp./241/2018	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI ARPANA TALUKDAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B K JAIN (R1-R4) MS. O PHUKAN (R1-R4)

21	I.A.(Civil)/2827/2018 FIXED in LA.App./46/2018	UNION OF INDIA <b>Versus</b> DHANESWAR RAY AND ANR	MS. R BARUAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA	MS. M DASGUPTA
	<b>WITH</b> LA.App./46/2018	UNION OF INDIA <b>Versus</b> DHANESWAR RAY AND ANR	MS. R BARUAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA	
	<b>WITH</b> I.A.(Civil)/2828/2018 in LA.App./46/2018	UNION OF INDIA <b>Versus</b> DHANESWAR RAY AND ANR	MS. R BARUAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA	
	<b>WITH</b> LA.App./4821/2018 (Filing Number)	UNION OF INDIA <b>Versus</b> SMTI MALOTI RAY AND ANR		
	<b>WITH</b> I.A.(Civil)/448/2020	UNION OF INDIA <b>Versus</b> SMTI MALOTI RAY AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	
23	CRP/123/2019	THE AUTHORISED OFFICER, STATE BANK OF INDIA <b>Versus</b> BARNALI BORA BHUYAN AND ANR.	MR. K K NANDI MR. A J GHOSH MS S DEY	
24	CRP(I/O)/259/2019	SUSHIL KUMAR NATH <b>Versus</b> ANANTA KUMAR NATH	MS. D DEKA MR. P SUNDI	
25	MACApp./299/2019 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI SURAJIT DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A KABRA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN
	<b>WITH</b> I.A.(Civil)/1757/2019 in MACApp./299/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI SURAJIT DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
26	MACApp./409/2019 B/O	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> HALIMAN NESSA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN (R3,R4) MR. S HUSSAIN (R1, R2) MD. A HUSSAIN (R1, R2) MR. J RAHMAN (R3,R4)
27	I.A.(Civil)/1880/2019 FIXED in RSA/280484/2016	SHRI DILIP KUMAR AGARWALLA <b>Versus</b> MUST. ARA JAHAN and ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	
	<b>WITH</b> RSA/280484/2016 (Filing Number)	SHRI DILIP KUMAR AGARWALLA <b>Versus</b> MUST ARA JAHAN and ANR	MR.K K MAHANTA MRK SINGH	
28	MACApp./166/2020 WITH LCR, B/O	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUCHITRA DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
	<b>WITH</b> I.A.(Civil)/1093/2020 in MACApp./166/2020	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUCHITRA DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
29	I.A.(Civil)/1156/2020 B/O in MACApp./15460/2019	MINALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B K JAIN	MR. R D CHOUDHURY SR. GA, ASSAM
	<b>WITH</b> MACApp./15460/2019 (Filing Number)	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> MRS. MINALI KALITA AND ANR		

	<b>WITH</b> I.A.(Civil)/3765/2019	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> MRS. MINALI KALITA AND ANR	MR. R D CHOUDHURY SR. GA, ASSAM	
30	I.A.(Civil)/2274/2020 <b>in</b> MACApp./748/2020	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. NILIMA NATH AND 4 ORS.	MR. S K GOSWAMI MR R SHARMA	
	<b>WITH</b> MACApp./748/2020 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. NILIMA NATH AND 4 ORS		
	<b>WITH</b> I.A.(Civil)/1533/2020 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. NILIMA NATH AND 4 ORS		
31	I.A.(Civil)/2276/2020 <b>in</b> MACApp./10038/2020	RAJESH KUMAR RAI <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A LAL MR A BRAHMA MS M BAISHYA	
	<b>WITH</b> MACApp./10038/2020 (Filing Number)	RAJESH KUMAR RAI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A LAL	
32	I.A.(Civil)/2278/2020 <b>in</b> RSA/18841/2019	KANAK SARKAR <b>Versus</b> RAKESH SARKAR AND 12 ORS.	MS. P BHATTACHARYA MS. S KHANIKAR	
	<b>WITH</b> RSA/18841/2019 (Filing Number)	SRI KANAK SARKAR <b>Versus</b> SRI RAKESH SARKAR AND 12 ORS.	MS. P BHATTACHARYA	
33	I.A.(Civil)/2283/2020 <b>in</b> MACApp./3793/2020	MOFIDA KHATUN AND 4 ORS. <b>Versus</b> AHER ALI BHUYAN AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
	<b>WITH</b> MACApp./3793/2020 (Filing Number)	MOFIDA KHATUN AND 4 ORS <b>Versus</b> AHER ALI BHUYAN AND 2 ORS		
		<b><u>HEARING</u></b>		
34	MACApp./340/2013 WITH LCR	HEMAPROVA GOGOI <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS.	MR. G UDDIN MR. M P CHOUDHURY MS. D PHUKAN MR. S BATHARI	MR. R K BHATRA MR. R C PAUL (R2) MS. A BORA MR. A AHMED MS P HUJURI MS L DAS (R2)
35	MACApp./319/2018 WITH LCR, FIXED	SMTI REKHA BORUAH GOGOI <b>Versus</b> THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD	MR A PEGU MR. B CHETRI MR. K K PARASAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
36	MACApp./171/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> STRUCK OFF	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM
	<b>WITH</b> I.A.(Civil)/1144/2020 <b>in</b> MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> STRUCK OFF	MS R D MAZUMDAR MS. C MOZUMDAR MS P SARMAH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

-----

- |    |                    |            |    |            |
|----|--------------------|------------|----|------------|
| 1) | MR. A DUTTA        | 08-01-2021 | To | 12-01-2021 |
| 2) | MR. R. J. BORDOLOI | 05-01-2021 | To | 26-02-2021 |
| 3) | DR. B N GOGOI      | 05-01-2021 | To | 21-01-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/1988/2020 in WP(C)/2874/2020	CANARA BANK AND ANR. <b>Versus</b> M/S. DNA AGROTECH PVT. LTD. AND 4 ORS.	Mukesh Sharma	MR. K N CHOUDHURY MR. R M DEKA
	<b>WITH</b> WP(C)/2874/2020	M/S. DNA AGROTECH PVT. LTD. AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	ASSTT.S.G.I. MR. M SHARMA, SC FOR RESPONDENT
2	I.A.(Civil)/2009/2020 in WP(C)/4216/2020	BHATIRKUPA SAMABAI SAMITTEE LTD. AND ANR. <b>Versus</b> DAKSHINA RANJAN CHANDA AND 9 ORS.	MR. A M BARBHUIYA MS. A BEGUM MR. J N ISLAM	DR. B AHMED SC, CO OP
	<b>WITH</b> WP(C)/4216/2020	DAKSHINA RANJAN CHANDA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP MR. A M BARBHUIYA(R5) MR. J LASKAR MR. J N ISLAM(R5) MS A BEGUM(R5)
3	I.A.(Civil)/2249/2020 in WP(C)/9217/2019	DHIRENDRA NATH BARMAN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR R SHARMA	GA, ASSAM MR. P K DAS MR. B KONWAR
	<b>WITH</b> WP(C)/9217/2019	M/S. MANORAM BIVAH BHAWAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K DAS MR. B KONWAR	GA, ASSAM
<b>ADMISSION</b>				
4	WP(C)/3335/2014	M/S ROSHNI GAS SERVICE <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.S SENAPATI MS.B SARMA	MR.S C KEYAL MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA ASSTT.S.G.I. MS.A CHAKRABORTY
5	WP(C)/23/2015	TETLIRTOL UNNAYAN SAMITI and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B D GOSWAMI MR.U K DEKA MR.S BORTHAKUR MR.U S BORA	GA, ASSAM
6	WP(C)/2066/2015	A. MANNAN and 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.P DAS MR.A HUSSAIN MR.A AHMED	GA, ASSAM(R1-3)



7	WP(C)/343/2015	JYOTISH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM SC, PWD
8	WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/614/2017 <b>in</b> WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MS.D DAS	MR.K N CHOUDHURY GA, ASSAM MR.A DHAR MRK K DAS MS.M MAHANTA
	<b>WITH</b> I.A.(Civil)/615/2017 <b>in</b> WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR.A DHAR MRK K DAS MS.M MAHANTA
9	WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR.M MAHANTA(R-6) MR.A DHAR(R-6)
10	WP(C)/766/2015	IDRIS ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM
11	WP(C)/971/2015	NOMAL CHANDRA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM(R1-5)
12	WP(C)/1048/2015	ABANI PRASAD SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	GA, ASSAM(R1 & 3)
13	WP(C)/1105/2015	SUKHAMOY SINGHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A H ALAMGIR MR.M ALI MR.D J BORAH	DR.B AHMED SC, CO-OP.(R4, 5) GA, ASSAM(R1-3)
14	WP(C)/1513/2015	BOGIRAM PANGING <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A C SARMA MR.B HALDAR	GA, ASSAM MR.P K KALITA(R-5&7) MR.N DAS(R-5&7) MR.K R BOROOAHR-5and7
15	WP(C)/2049/2015	M/S SANKHA PRESS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S K GHOSH MR.M K NATH MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR.P DAS(R-5) MR.G DASR-5 MR.R THAKURIA(R-2) MS. A DEVI (R-4) MR.L P SHARMA(R-2) MR.S SAMARIA SC, INDUSTRIES
16	WP(C)/2059/2015 CAVT. NO. 167/15	SAMRAT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.G C PHUKAN MR. P HAZARIKA MR.S M SARMA MR.K GOGOI MR. P K MUNIR MR D SAIKIA	GA, ASSAM MR.M CHETIAR-5 MR.U K DEKA FOR CAVEATOR MR.U S BORA

17	<b>WITH</b> WP(C)/749/2015	KALYAN KONCH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.U K DEKA MR.S BORTHAKUR	GA, ASSAM (R1-R7) MR.G C PHUKAN (R-8) MR. P HAZARIKA (R8) MR.M CHETIA(R- 5) MR.S M SARMA(R-8) MR.K GOGOI(R-8) MR. P K MUNIR (R8) MR D SAIKIA (R8)
18	WP(C)/2340/2015	JYOTINDRA NARAYAN DUTTA BARUAH <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MR.R P N SINGH	MS.M HAZARIKA(R1,2) SC, G M D A SC, GMC(R3,4)
19	WP(C)/3458/2015	BIMAL SEN <b>Versus</b> INSURANCE OMBUDSMAN and 2 ORS,	MR.D BHATTACHARJEE	MR.S K GOSWAMI((R-2 & 3) MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MR.R KATHKATIAR-2 and 3
20	WP(C)/3876/2015	MD. AJBAHAR ALI and 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM MR.S K MEDHIR-6 MR.A DAS(R-6) MR.S G BHATTACHARJEE(R-6)
21	<b>WITH</b> WP(C)/5748/2016	SIMANTA SAIKIA and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	GA, ASSAM
22	WP(C)/3947/2015	RANJIT KUMAR SARMAH <b>Versus</b> THE ASSAM STATE FINANCIAL CORPORATION and 3 ORS	MS.N S THAKURIA MR. M K SHARMA MS. S S SAIKIA MR.M DEB MS.P DEB MS.N DEB	MR.R THAKURIA(R-1, 2 & 3) MR.L P SHARMAR-1, 2 and 3 MRSA VERMA SC, FINANCE MR.S CHAKRABARTY(R-1, 2 & 3)
	<b>WITH</b> I.A.(Civil)/16/2016 <b>in</b> WP(C)/3947/2015	THE ASSAM STATE FINANCIAL CORPORATION and 2 ORS <b>Versus</b> RANJIT KUMAR SARMAH and ANR.	MR.R THAKURIA	MS.N S THAKURIA MR.S K MEDHI( Commissioner) MR.M DEB MS.P DEB SC, FINANCE MS.N DEB
	<b>WITH</b> I.A.(Civil)/168/2016 <b>in</b> WP(C)/3947/2015	RANJIT KUMAR SARMAH <b>Versus</b> THE ASSAM STATE FINANCIAL CORPORATION and 3 ORS	MS.N S THAKURIA MS.N DEB MS.P DEB MR.M DEB	MR.R THAKURIA(R-1, 2 & 3) MR.S CHAKRABARTYR-1, 2 and 3 SC, FINANCE SC, AFC MR.L P SHARMA(R-1, 2 & 3) MRSA VERMA
	<b>WITH</b> I.A.(Civil)/2784/2017 <b>in</b> WP(C)/3947/2015	THE ASSAM STATE FINANCIAL CORPORATION and 2 ORS <b>Versus</b> RANJIT KUMAR SARMAH and ANR	MR.R THAKURIA MR.L P SHARMA	MS.M DEV
23	<b>WITH</b> Cont.Cas(C)/677/2016	ASSAM FINANCIAL CORPORATION <b>Versus</b> RANJIT KUMAR SARMA	MR.R THAKURIA MR.L P SHARMA	MS.M DEV MS.P DEB
24	WP(C)/3973/2015	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.S N SARMA MR.R ISLAM MR.R DE MS.N MITRA MS.D DAS	GA, ASSAM(R-1-8) MR.D NANDI(R-9 & 10) MS.P SHARMA(R-9 & 10)

25	WP(C)/4699/2015	JYOTISH SARMA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS. S SAIKIA MS. P SAIKIA MR. D KONWAR	GA, ASSAM MR. M NATH (SC, PNRD) MS. A BORA SC, FINANCE
26	WP(C)/5228/2015	SRI SRI HAYAGRIBA MADHAV TEMPLE and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOWDHURY MR.D CHOWDHURY	GA, ASSAM(R1-4)
27	WP(C)/5436/2015 CAVT. NO. 1272/2015	AHSAN ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.A F N U MOLLAH MR.R ISLAM MR.U K NAIR	DR.B AHMED SC, CO-OP.(R1-5) MR.M U MONDAL FOR CAVEATOR MDI H KHAN
28	WP(C)/6614/2015 WITH LCR 1 FILE	BISHWAJYOTI PATHAK and ANR <b>Versus</b> ASSAM BOARD OF REVENUE and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MS.K MAHANTA MRS.J M KONWAR	GA, ASSAM MR.D SHARMA(R-5&6) MRA UPADHYAYR-5and6 MS.K JAIN(R-5&6) MR.P UPADHYAY(R-5&6) MS.T BORA(R-5&6)
29	WP(C)/6824/2015 WITH LCR 1 FILE	TILESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MS. R GOGOI MS. B GOGOI MR. PARAG J SAIKIA	GA, ASSAM (R-1-3) MR. P S DEKA (SC, REVENUE DEPT) MR. B SHARMA (R-4) MR. S SHARMA (R-4) MD. ASLAM (R-4)
30	WP(C)/6935/2015 CAVT. NO. 1292/2015	HAFIZUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRM H AHMED MR.D M KHAN	GA, ASSAM MR.M U MONDAL MR.H R AHMED FOR CAVEATOR MDI H KHAN
31	WP(C)/7005/2015	TIRON DAIMARI and 516 ORS <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LTD. and 4 ORS	MR.N ZAMAN MR.A GANGULY MR.A BORA	GA, ASSAM MR.S K MEDHI SC, POWER GRID SC, BTC
32	WP(C)/7140/2015	PUB GUWAHATI BHUMI SANSKAR SAMITI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
33	WP(C)/7382/2015	MONOWER HUSSAIN PORAMANIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MRA R BHUYAN MR.M A I HUSSAIN	GA, ASSAM MR G PEGU MR M BEZBARUAH(R-6) MR.P K GARODIA(R-6) MR.M PANDIT(R-6) MR.A LAL(R-6) Ld. PUBLIC PROSECUTOR,
	<b>WITH</b> I.A.(Civil)/1015/2020 <b>in</b> WP(C)/7382/2015	MONOWAR HUSSAIN PARAMANIK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR.M A I HUSSAIN	GA, ASSAM
34	WP(C)/7491/2015	ALL ASSAM GOODS CARRIER TRUCK DRIVERS and HANDMEN UNION DAY and NIGHT and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MR.U C DAS	GA, ASSAM SC, BTADC
35	WP(C)/7532/2015	MD. MOINOFDIN AHMED and 82 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM C.G.C. C.G.C. DR. B N GOGOI MS.B SARMA ASSTT.S.G.I.
36	WP(C)/7551/2015	MD. JAHER ALI <b>Versus</b> THE ASSAM POWER DISTRIBUTION CORPORATION LTD. and 5 ORS	MR.N ZAMAN MR.A GANGULY MR.A BORA	GA, ASSAM SC, APDCL
37	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)

38	WP(C)/7727/2015	M/S. KESHARI POLYMER <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and 3 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL
39	WP(C)/7759/2015	PURBANCHAL ENTERPRISE P LTD. <b>Versus</b> A. P. D. CO. LTD. and 3 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL
40	WP(C)/1180/2016	NAYAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A ISLAM MR.U P CHALIHA	MR. T C CHUTIA (ADDL. SR. GA, ASSAM) MR.M CHOUDHURY(R-8) MR.A S CHOUDHURY(R-8) MRM MONDAL(R-8)
41	WP(C)/1369/2016	SMTI MANDIRA KULI and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA	GA, ASSAM SC, REVENUE
42	WP(C)/1531/2016	KANDURA MOSHAHARY and 66 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.S K SINGHA MR.A ADHIKARY MS.D SHARMA MR.B KUMAR	GA, ASSAM
<b>WITH</b>				
43	WP(C)/1058/2016	BHUBAN MUCHAHARY and 453 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.S K SINGHA MR.B KUMAR	GA, ASSAM R1-5
44	WP(C)/1637/2016	DIPEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K BARKATAKI MR.K N SHARMA	GA, ASSAM
45	WP(C)/1986/2016	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	DR. B N GOGOI (SC, SBI, R-7) MR.M K SHARMA(R-8) SC, ELEMENTARY EDUCATION SC, PENSION SC, FINANCE
46	WP(C)/2026/2016	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, FINANCE SC, WATER RESOURCE SC, BTC
47	WP(C)/2032/2016	RAJENDRA PRASAD SAW and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	GA, ASSAM SC, BTC
48	WP(C)/2173/2016	ISLAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM MD.A MATLIB R - 4 SC, ELEMENTARY EDUCATION SC, SIC
49	WP(C)/2257/2016	BIDESWAR MORAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.R GOGOI MR.PARAG J SAIKIA	SC, FOREST
50	WP(C)/6188/2016	MD. MOKTAB ALI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)

**FOR HEARING U/O XLI RULE II C.P.C.**

51	CO/14/2020 in RSA/234/2019	SMTI. PHUTI HIRANI <b>Versus</b> SRI GOPAL HIRA AND 9 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. A ALAMGEER R ALI
	<b>WITH</b> RSA/234/2019	SHRI GOPAL HIRA <b>Versus</b> SMTI. PHUTI HIRANI AND 9 ORS.	MR. A ALAMGEER MR. A ALAM MD. R ALI	MR. M A SHEIKH MS. R CHOUDHURY K U AHMED MR. F ISLAM MS. S S ZIA
	<b>WITH</b> I.A.(Civil)/3460/2019 in RSA/234/2019	SHRI GOPAL HIRA <b>Versus</b> SMTI. PHUTI HIRANI AND 9 ORS	MR. A ALAMGEER MR. A ALAM MD. R ALI	
	<b>WITH</b> RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR <b>Versus</b> SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM MD. R ALI
	<b>WITH</b> I.A.(Civil)/3516/2019 in RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR <b>Versus</b> SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	
		<b>ORDERS</b>		
53	Cont.Cas(C)/161/2016 B/O	MRS. BANDANA SARMA <b>Versus</b> MS. SHAHLA REHMAN and 2 ORS.	MR.P PATHAK MR. S DUTTA MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.D BHUYAN MR.T K DAS MS J RAJKUMARI MS. I DAS	MR.D SAIKIA(Sr.Adv.)(R-2) MR.P N GOSWAMI(R-1) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.I KALITA(R-1)
54	Cont.Cas(C)/510/2018	M/S. SURJYA STEEL ENGINEERING WORKS AND ANR. <b>Versus</b> RATHINDRA BHUYAN	MR. M DUTTA MR. A BHATTACHARYYA	
55	I.A.(Civil)/1465/2020 in WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	DR. AK SARAF MR. S CHETIA MR K CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
	<b>WITH</b> WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA MR K CHOUDHURY	MR. M Z AHMED, SC, COAL INDIA LTD. MR K P PATHAK, SC, FOREST DEPTT. (R- 8 TO 10) GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	<b>WITH</b> I.A.(Civil)/1685/2020 in WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA	GA, ASSAM SC, COAL INDIA SC, FOREST ASSTT.S.G.I.
56	I.A.(Civil)/2313/2020 in CRP/71/2020	M/S EASTERN INDIA POWERTECH LTD. <b>Versus</b> M/S. ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	MR. D NATH
	<b>WITH</b> CRP/71/2020	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> EASTERN INDIA POWERTECH LTD.	MR. D NATH	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR D SENAPATI SC, APDCL MR. A CHETIA MS. S KATAKEY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

-----

- |    |                    |            |    |            |
|----|--------------------|------------|----|------------|
| 1) | MR. A DUTTA        | 08-01-2021 | To | 12-01-2021 |
| 2) | MR. R. J. BORDOLOI | 05-01-2021 | To | 26-02-2021 |
| 3) | DR. B N GOGOI      | 05-01-2021 | To | 21-01-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2984/2020 FIXED	SARBESH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
2	WP(C)/5369/2017 FIXED	SMT. BAHNISIKHA DUTTA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	SC, AG SC, PERSONNEL DEPT. MR.A THAKUR SC, FINANCE
3	WP(C)/6622/2019 FIXED	SAM SUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H TALUKDAR MS. D DAS MS. M DEKA	MR. C BARUAH (SC, AG, (R-6)) MR. S S ROY (GA, ASSAM,(R-3)) MR. P NAYAK (SC, FINANCE DEPTT. (R-2)) MS. D NEOG (SC, CO- OPERATION DEPTT.,(R-1,4 & 5))
4	WP(C)/2600/2020 FIXED	PANKAJ KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MS. P HAZARIKA	MR G BAISHYA SC, AG SC, IWT
<b><u>BAIL HEARING (BA)</u></b>				
5	Bail Appln./1770/2020 FIXED	INSAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. ABU JAHID	PP, ASSAM
6	Bail Appln./2180/2020 FIXED	MD. ARIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
7	Bail Appln./2706/2020 WITH OFFICE NOTE, (SCANNED COPY OF LCR AND C.D.), FIXED	MOLOY PEGU <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN MR. R CHETRI	PP, ASSAM
8	Bail Appln./2707/2020 FIXED	DIMBESWAR MUSHAHARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
9	Bail Appln./2709/2020 FIXED	NOJRUL HUSSAIN @ NAZRUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM

10	Bail Appln./2961/2020 FIXED	ASHRAFUL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
11	Bail Appln./2969/2020 FIXED	SONU YADAV <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
12	Bail Appln./2976/2020 FIXED	JINKU SARMA <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
13	Bail Appln./2977/2020 FIXED	ABDUR RAZZAK ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<b>WITH</b>				
14	Bail Appln./2954/2020	KABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
15	Bail Appln./3033/2020 FIXED	MD. KARAN ALI @ KURAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR F HAQUE MR. N HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
16	AB/1341/2020 FIXED	AMIR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
17	AB/2096/2020 FIXED	AMZAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
18	AB/2522/2020 FIXED	SAYED ALI <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR	PP, ASSAM
19	AB/2552/2020 FIXED	HANIF ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
20	AB/2646/2020 FIXED	ALAUDDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
21	AB/2675/2020 FIXED	MANIK PAUL <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
22	AB/2794/2020 FIXED	MD. ZAKIR HOSSAIN @ ZAKIR HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
23	AB/2798/2020 FIXED	AJOY ISWARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
24	AB/2841/2020 FIXED	ABDUL MOTIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS G UDDIN MS ANNA K P	PP, ASSAM
25	AB/2914/2020 FIXED	RATNESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
26	AB/3020/2020 FIXED	RANJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
27	AB/3056/2020 FIXED	MINTU DEKA @ UTPAL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
28	AB/3082/2020 FIXED	BISWAJIT BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
29	AB/3111/2020 FIXED	SUNIL KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
30	AB/3174/2020 FIXED	RAJESH KANTI PAUL @ RAJESH PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM



31	AB/3374/2020 FIXED	ROMJAN ALI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MR. K MIRA MR. A PAUL	PP, ASSAM
32	AB/3450/2020 FIXED	DEEPAK NATH <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
33	AB/3689/2020 FIXED	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
34	AB/3702/2020 FIXED	ROFIQUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
35	AB/3753/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
36	AB/3754/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
37	AB/3755/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
38	AB/3756/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
39	AB/3757/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM

**ORDERS**

40	CrI.L.P./24/2014 IN CrI.A. SL.NO. 229647/2014, WITH OFFICE NOTE, FIXED	AMAR JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
	<b>WITH</b> CrI.M.C./486/2014	AMAR JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
41	I.A.(CrI.)/516/2018 WITH LCR 6 FILES, FIXED <b>in</b> CrI.A./207/2018 <b>WITH</b> CrI.A./207/2018	SRI LALJI KURMI <b>Versus</b> STATE OF ASSAM AND ANR	MR. M TALUKDAR MR. B BARMAN	
		SRI LALJI KURMI <b>Versus</b> STATE OF ASSAM AND ANR	MR. M TALUKDAR MR. B BARMAN	PP, ASSAM
42	CrI.A./228/2019 WITH OFFICE NOTE, LCR 5 FILES, FIXED	NAZMUL ISLAM @ NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A HUSSAIN	MR. P S LAHKAR, ADDL. P.P., ASSAM.
43	CrI.A./241/2019 WITH OFFICE NOTE, FIXED	M/S GUPTA HARDWARE PVT. LTD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MS M LAHAN MS H KONWAR	PP, ASSAM
44	CrI.A./291/2019 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI DIPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
45	I.A.(CrI.)/293/2019 FIXED <b>in</b> CrI.A./6498/2018 <b>WITH</b> CrI.A./6498/2018 (Filing Number)	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA MR A R MEDHI	
	<b>WITH</b> CrI.L.P./29/2019	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K. H. BIMALENDU SINGHA	MR. R C SAIKIA MR A R MEDHI	

46	I.A.(CrI.)/337/2019 WITH LCR 3 FILES, FIXED <b>in</b> CrI.A./160/2019	NIRMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS. E SHITIRI MR. S BISWAS	PP, ASSAM
	<b>WITH</b> CrI.A./160/2019	SRI NIRMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS. E SHITIRI MR. S BISWAS	MR. B J TALUKDAR MR. P TALUKDAR PP, ASSAM
47	CrI.A./452/2019 WITH OFFICE NOTE, LCR 5 FILES, FIXED	SRI PREMJIIT DAS @ PRANJIT DAS @ PRATAP DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR. A PHUKAN	PP, ASSAM
48	I.A.(CrI.)/791/2019 FIXED <b>in</b> CrI.A./7139/2019 <b>WITH</b> CrI.A./7139/2019 (Filing Number)	SRI UTPAL BORAH <b>Versus</b> STATE OF ASSAM AND ANR	MR J P DAS MR. I H LASKAR MR. P K DEKA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/7141/2019 (Filing Number)	SRI UTPAL BORAH <b>Versus</b> STATE OF ASSAM AND ANR		
49	CrI.L.P./3/2020 FIXED <b>in</b> CrI.A./12613/2019 <b>WITH</b> CrI.A./12613/2019 (Filing Number)	MD. MAJID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H GUPTA MR. N HOQUE	PP, ASSAM
50	CrI.L.P./5/2020 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./32/2020 <b>WITH</b> CrI.A./32/2020 (Filing Number)	JOHN KR. DAS <b>Versus</b> STATE OF ASSAM AND ANR	MR. D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
		JOHN KR. DAS <b>Versus</b> STATE OF ASSAM AND ANR	MR. D CHOUDHURY	
51	CrI.L.P./16/2020 FIXED <b>in</b> CrI.A./1030/2020 <b>WITH</b> CrI.A./1030/2020 (Filing Number)	M/S TECHNOMECH CONSORTIUM <b>Versus</b> MS/ BEE KAY ENTERPRISE AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	
		M/S TECHNOMECH CONSORTIUM <b>Versus</b> M/S BEE KAY ENTERPRISE AND ANR		
52	CrI.L.P./31/2020 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./2068/2020 <b>WITH</b> CrI.A./2068/2020 (Filing Number)	UNION OF INDIA <b>Versus</b> MD. RUBUL ALI	MR. B K DAS MR H P GUWALA	
	<b>WITH</b> I.A.(CrI.)/271/2020	UNION OF INDIA <b>Versus</b> SHRI RUBUL ALI	MR. B K DAS MR H P GUWALA	
53	I.A.(CrI.)/532/2020 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./2710/2020 <b>WITH</b> CrI.A./2710/2020 (Filing Number)	SRI SANJIB RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PRASAD MR K K KALITA MS D SAIKIA MR P J BORAH	PP, ASSAM
		SRI SANJIB RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR		

**WITH**

I.A.(CrI.)/533/2020

SRI SANJIB RABHA

**Versus**

THE STATE OF ASSAM AND ANR

MR. B PRASAD

MR. K K KALITA

MS D SAIKIA

MR P J BORAH

PP, ASSAM

54 I.A.(CrI.)/534/2020  
WITH OFFICE NOTE, FIXED  
in CrI.A./5129/2020

TINKU ALI

**Versus**

THE STATE OF ASSAM AND ANR

MR. A D CHOUDHURY

LEGAL AID COUNSEL

PP, ASSAM

**WITH**CrI.A./5129/2020  
(Filing Number)

TINKU ALI

**Versus**

THE STATE OF ASSAM AND ANR (E)

**HEARING**55 CrI.A./241/2012  
WITH LCR 5 FILES, FIXED

SANTOSH KALITA

**Versus**

THE STATE OF ASSAM

MR.A KHANIKAR

MRS.P BORA

PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

---

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

#### [CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>PENSION MATTERS</u></b>				
1	WP(C)/2730/2018	MONOLITH DEB <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MR. S CHAKRABORTY MS B DAS MR. R SARKAR MR B DAS	ASSTT.S.G.I.
2	WP(C)/1338/2020 FIXED	SASHADHAR PATOWARY <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. D KONWAR	SC, APDCL
3	WP(C)/5034/2020	ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD SC, FINANCE
<b><u>BAIL HEARING (BA)</u></b>				
4	Bail Appln./2141/2020 FIXED	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS R RABHA	PP, ASSAM
5	Bail Appln./2517/2020 FIXED	NITUL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR B TAID MR. P M KALITA	PP, ASSAM
6	Bail Appln./2566/2020 FIXED	ANKIT BAGRI <b>Versus</b> THE STATE OF ASSAM	MR B DAS MR D J ADHIKARY MR R DAS	PP, ASSAM
7	Bail Appln./2598/2020 FIXED	AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN KAKALI DEVI MR R ISLAM	PP, ASSAM
8	Bail Appln./2859/2020 FIXED	NIJAM UDDIN @ MD. NIJAM ALI <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
9	Bail Appln./2860/2020 FIXED	JAYANT KR RAJBONSHI <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
10	Bail Appln./2903/2020 FIXED	MD. ANOWAR HUSSAIN @ ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN MR. R AGARWALL	PP, ASSAM
11	Bail Appln./2941/2020 FIXED	MD. ZIARUL ISLAM MANDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM

12	Bail Appln./3009/2020 FIXED	PALLAB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
<b>BAIL HEARING</b>				
13	AB/1264/2020 FIXED	LUTFUR RAHMAN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	MR. R MAJUMDAR (INFORMANT) MR. JUNM LASKAR (INFORMANT) PP, ASSAM
14	AB/1867/2020 FIXED	KABUL SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	PP, ASSAM
15	AB/2099/2020 FIXED	PROBIN CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
16	AB/2344/2020 FIXED	IMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
17	AB/2595/2020 FIXED	SMT. SUNITA BINANI <b>Versus</b> THE STATE OF ASSAM	MS. S DAS MR. A KABRA	PP, ASSAM
18	AB/2851/2020 FIXED	ANGSHUMAN ALMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
19	AB/2886/2020 FIXED	TAMAL KRISHNA KAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
20	AB/2890/2020 FIXED	JUGANTA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
21	AB/3074/2020 FIXED	SAMSUL HOQUE @ SAMSU UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
22	AB/3123/2020 FIXED	RAHUL SAIKIA @ RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR P DAS	PP, ASSAM
23	AB/3197/2020 FIXED	SMTI. ANUPROVA DEVI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MR. N BORUAH MR J P KACHARI	PP, ASSAM
24	AB/3200/2020 BY STATEMENT	NABAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
25	AB/3241/2020 FIXED	MRS. RUMIZA BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
26	AB/3277/2020 FIXED	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
27	AB/3339/2020 FIXED	PAWAN TIWARI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
28	AB/3341/2020 FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
29	AB/3347/2020 FIXED	INTAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
30	AB/3379/2020 FIXED	JONE KUMAR SENAPOTI <b>Versus</b> STATE OF ASSAM	MR. R K BORAH MR. R PHUKAN	PP, ASSAM
31	AB/3381/2020 FIXED	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

32	AB/3392/2020 FIXED	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
33	AB/3404/2020 FIXED	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
34	AB/3419/2020 FIXED	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. B M CHOUDHURY MR. A K AZAD MR. U CHOUDHURY MR A U AHMED MS. H SARMA	PP, ASSAM
35	AB/3438/2020 FIXED	DEBEN NATH <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
36	AB/3538/2020 FIXED	ABDUR RASHID @ A RASHID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
37	AB/3578/2020 FIXED	MILAN JYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
38	AB/3579/2020 FIXED	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
39	AB/3580/2020 FIXED	DEBASISH CHANDA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
40	AB/3582/2020 FIXED	AMLAN JYOTI HATIBORUAH <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
	<b>WITH</b>			
41	AB/3323/2020	AMLAN JYOTI HATIBORUAH <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
42	AB/3583/2020 FIXED	MAKHAN CHANDRA BAISHYA @ MAKHAN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMAH MR. P M KALITA MRS. G M D BAISHYA	PP, ASSAM
43	AB/3585/2020 FIXED	CHAKRADHAR HIRA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MR A J DAS	PP, ASSAM
44	AB/3613/2020 FIXED	MD. HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
45	AB/3634/2020 FIXED	ABDUL SATTAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	PP, ASSAM
46	AB/3636/2020 FIXED	SHAJEDA PARBIN @ SHAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
47	AB/3637/2020 FIXED	DIPEN BORA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
48	AB/3640/2020 FIXED	AMIT KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. S K GOGOI MS M DAS MR. P SAIKIA	PP, ASSAM
49	AB/3661/2020 FIXED	MD. SADIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN	PP, ASSAM
	<b>WITH</b>			
50	Bail Appln./2815/2020	MD. SUKUR MAMUD <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
51	AB/3663/2020 FIXED	PHANIDHAR BORUAH @ PHONI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM

52	AB/3708/2020 (PDF COPY), FIXED	LACHIT KURMI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
53	AB/3734/2020 FIXED	BIPUL ALI @ ALTAF ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
54	AB/3764/2020 FIXED	AINUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
55	AB/3798/2020 FIXED	ROBIN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
56	AB/3809/2020 FIXED	JAINUDDIN @ JAINUDDIN PARAMANIK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

**ORDERS**

57	Tr.P.(Crl.)/18/2020 FIXED	ARPAN PAUL AND ANR <b>Versus</b> SMTI. SONALI DEBNATH	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM
----	------------------------------	---	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CIVIL AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### **ORDER NO STEPS**

1	Crl.Rev.P./470/2013 WITH LCR 1 FILE, FIXED	MD SHAKEEL AHMED <b>Versus</b> RAZIA PARBEEN	MR.A ALI MS.D SAIKIA MR.S A AHMED PP, ASSAM	
	<b>WITH</b>			
2	Crl.Rev.P./194/2008	SHAKEEL AHMED <b>Versus</b> RAZIA PARVEEN and ANR	MR.J P DAS MR.J DEKA S A AHMED	PP, ASSAM
	<b>WITH</b>			
	Crl.M.C./384/2008 <b>in</b> Crl.Rev.P./194/2008	SHAKEEL AHMED <b>Versus</b> RAZIA PARVEEN and ANR	S A AHMED A M MAZUMDAR A TALUKDAR K K KALITA T DEKA	MR.S BHUYAN MR.G M PAUL PP, ASSAM

#### **ADMISSION**

3	Crl.Rev.P./13/2015	SMT. KUSUMI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S S SHARMA MR.S DAS MR.M PANDIT	PP, ASSAM
4	Crl.Rev.P./430/2015	PRANJIT SAIKIA @ PORANJIT SAIKIA and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M DUTTA MR.T BARUAH MR.M BISWAS MR.T CHUTIA	PP, ASSAM
5	Crl.Pet./34/2016 FIXED	JAYESH PATEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A BORAH MR. A CHAMUAH MR.P P BORTHAKUR MR.S NEOG MR.K OJHA MS.K BARPUJARI	PP, ASSAM
6	Crl.Rev.P./34/2018 FIXED	BIJU BAROI <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. N GOGOI MS. P S CHAKRABORTY MS J DAS	PP, ASSAM
7	Crl.Pet./150/2018	SUMIT KUMAR SOGANI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	N ANAND H ALI PP, ASSAM
	<b>WITH</b>			
8	Crl.Pet./121/2018	JITENDRA MANDAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR S CHANDA MR. M ALI	PP, ASSAM



9	<b>WITH</b> Crl.Pet./126/2018	SUMIT KUMAR SOGANI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	PP, ASSAM
10	Crl.Rev.P./461/2018 WITH LCR 4 FILES	GOLAP RABBANI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR R KARIM MR. P S BISWAS	MR. M A SHEIKH (R2) DR. K U AHMED (R2) MR. M HOSSAIN (R2) MS F INTAZ (R2) PP, ASSAM
11	Crl.Rev.P./478/2018 WITH LCR	RUPASHREE DAS <b>Versus</b> SHANKA SEKHAR DAS @ SITU DAS AND ANR.	MR. I ALAM MR. T SK	MR. B M CHOUDHURY MR. U CHOUDHURY MS. M KAR
12	Crl.Pet./755/2018 WITH LCR	CHANDAN ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B ACHARYYA MS. M ACHARYYA	MS S BORO (R2) PP, ASSAM
13	Crl.Rev.P./78/2019	ZABIR MIFTA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA PP, ASSAM
14	Crl.Rev.P./89/2019 WITH LCR 3 FILES	MD. AMAR ALI <b>Versus</b> SUBRATA ROY	MR. A SAHAD MR S RAHMAN MR D J HALOI	MS. T ROY MS M ROY
15	Crl.Pet./102/2019 WITH LCR 1 FILE(SCANNED), FIXED	BHARGAB CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K BAGCHI	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MS. L ISLAM PP, ASSAM
16	Crl.Pet./170/2019 WITH LCR 1 FILE	DIPANKAR ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M DUTTA MR. A DEB MR S DEY MR. S Z RAHMAN	MR. J M GOGOI PP, ASSAM
17	Crl.Rev.P./178/2019	MD. ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN MS P M SARMA	MR. A M BORA MS. C CHOUDHURY PP, ASSAM
18	Crl.Rev.P./250/2019 WITH LCR 4 FILES	ATUL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. H ROHMAN MR. P D NAIR MR G ALAM PP, ASSAM
19	Crl.Rev.P./317/2019 WITH LCR 2 FILES	NIRMAL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR. A S DHILLON	MR. R MAZUMDAR MR H BEZBARUA PP, ASSAM
20	Crl.Rev.P./444/2019	PARTHA PRATIM SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	MR. O P BHATI MR T C DAS MR. P SARMA PP, ASSAM MR. M K GOGOI
21	Crl.Pet./921/2019 WITH LCR 3 FILES	MD. MANJU ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	MR. D GOGOI (R2) MR. M K DAS (R2) MR. P DOWARA (R2) PP, ASSAM
22	Crl.Pet./1210/2019 WITH OFFICE NOTE, LCR 1 FILE(SCANNED), FIXED	SIRAJUDDIN KHANDAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR R K DUTTA MR. N BORUAH PP, ASSAM
23	Crl.Pet./1443/2019	JOGOTJYOTI PAUL @ NARAYAN RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A H M R CHOUDHURY	MR. J LASKAR MR F Z MAZUMDER PP, ASSAM
24	Crl.Rev.P./7/2020 WITH LCR 2 FILES	PRAFULLA SAHARIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. R BARUAH (R2) MR. N M DUTTA (R2) PP, ASSAM
25	Crl.Rev.P./31/2020 WITH LCR 6 FILES	AKSHYA KUMAR SAHOO <b>Versus</b> PALLAV KUMAR SHARMA	MR N J DAS	MR. N AHMED MD S I AHMED

26	Crl.Rev.P./56/2020 FIXED  <b>WITH</b> I.A.(Crl.)/129/2020 <b>in</b> Crl.Rev.P./56/2020	MANASH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B AHMED MR. I CHOUDHURY MR. S KHAN	MR G RENGMA PP, ASSAM MR. R DEY
		MANASH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR. S KHAN	MR G RENGMA PP, ASSAM MR. R DEY
27	Crl.Pet./355/2020 WITH OFFICE NOTE	MUSLIM ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R C SAIKIA MR S DAS	A I AHMED S ALI MR. A IKBAL PP, ASSAM MD. K ALI

**ORDERS**

28	Crl.Rev.P./278/2013 WITH OFFICE NOTE, LCR 1 FILE	MD. JUBED ALI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM	J ALI D SAIKIA	
29	I.A.(Crl.)/50/2018 <b>in</b> Crl.Rev.P./24/2018  <b>WITH</b> Crl.Rev.P./24/2018	PALASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR S ALI MR. J C GOGOI MR R KALITA MR D HANDIQUÉ MR K KALITA MR H KAKATI	PP, ASSAM
		PALASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR. D HANDIQUÉ MR. K KALITA MR. S ALI MR. N GOGOI MR. H KAKATI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/51/2018 <b>in</b> Crl.Rev.P./24/2018	PALASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR R KALITA MR D HANDIQUÉ MR K KALITA MR. S ALI MR H KAKATI	PP, ASSAM
30	I.A.(Crl.)/888/2018 CRL.PET. 509/2014(D/O) <b>in</b> Crl.Pet./509/2014 <b>WITH</b> I.A.(Crl.)/887/2018	MD. WAIZUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K DAS MS Z ANJUM MS J SAIKIA	PP, ASSAM
		MD. WAIZUL HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. M K DAS MS Z ANJUM MS J SAIKIA	PP, ASSAM
31	MFA/67/2019 WITH LCR	SMT LUKESHORI KAKOTI <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
32	MFA/134/2019 WITH LCR	M/S. BRAHMAPUTRA TMT BARS PVT. LTD., <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN MS. L DAS	SC, NF RLY
33	MFA/237/2019 WITH LCR	SMTI. PURNIMA BARMAN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
34	I.A.(Civil)/824/2019 WITH LCR, FIXED <b>in</b> MFA/63/2014  <b>WITH</b> MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
		M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA

**WITH**  
MC/3597/2014  
in MFA/63/2014

M/S. MEGHRAJ MOTILAL and CO.  
**Versus**  
AFTAB UDDIN AHMED BARUAH @  
SAARUDDIN AHMED BARUAH

MR.S K JAIN  
MR.P MAHANTA  
MR.T C KHETRI

MR.D SAIKIA  
MR. K K DUTTA  
MR.B GOGOI  
MR.P NAYAK  
MR.A DEKA

**WITH**  
I.A.(Civil)/825/2019  
in MFA/63/2014

M/S. MEGHRAJ MOTILAL AND CO.,  
**Versus**  
ON THE DEATH OF AFTABUDDIN AHMED  
BARUAH @ SAFARUDDIN AHMED  
BARUAH, HIS LEGAL HEIRS  
REPRESENTING

MR. P MAHANTA

**WITH**  
35 WP(C)/1083/2014

AFTAB UDDIN AHMED BARUAH  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR.B GOGOI  
MR.P NAYAK  
MRS.A VERMA

GA, ASSAM  
MR.S K JAIN  
MR.J I BORBHUIYA  
MR.P MAHANTA  
SC, P H E  
MR.T C KHETRI

36 MFA/2/2020  
WITH LCR

MISS SAHIN AKHTAR AHMED AND ANR  
**Versus**  
UNION OF INDIA

MR J MOLLAH  
MRS. A BHANU  
MS. S P DAS

SC, NF RLY

37 Crl.Pet./396/2020  
WITH OFFICE NOTE, LCR 1  
FILE(SCANNED), FIXED

GARGA CHATTERJEE  
**Versus**  
THE STATE OF ASSAM

MR S S DEY  
MR. Y S MANNAN  
MR B KAUSHIK  
MS N DEKARAJA  
MR. S HAZARIKA

PP, ASSAM

38 Crl.Pet./445/2020  
WITH LCR 1 FILE(SCANNED),  
FIXED

DHRUBA JYOTI BORA @ PAPU  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. M DUTTA  
MR U ROY

PP, ASSAM

39 I.A.(Crl.)/537/2020  
AB 4412/2019(D/O)  
in AB/4412/2019

THE STATE OF ASSAM  
**Versus**  
ASURUDDIN ALI @ ASIRUDDIN

ADDL PP,ASSAM

40 I.A.(Crl.)/558/2020  
AB 90/2020(D/O)  
in AB/4412/2019

THE STATE OF ASSAM  
**Versus**  
ASURUDDIN ALI @ ASIRUDDIN

ADDL PP,ASSAM

41 I.A.(Crl.)/571/2020  
in Crl.Pet./389/2020

HIRANYA KUMAR SARMA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR M SARMA  
MR. B C CHOUDHURY

PP, ASSAM

**WITH**  
Crl.Pet./389/2020

HIRANYA KUMAR SARMA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR M SARMA  
MR. B C CHOUDHURY

PP, ASSAM

42 Crl.Pet./586/2020  
FIXED

SIV KUMAR CHAUHAN AND 4 ORS  
**Versus**  
THE STATE OF ASSAM

MR K P PATHAK  
MR. R BORA

PP, ASSAM

43 Crl.Pet./588/2020  
FIXED

MD. DILWAR HUSSAIN  
**Versus**  
SMTI. JAYANTI MEDHI BARUAH

MR. S K TALUKDAR  
G UDDIN  
MS. P A TALUKDAR

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/1959/2020 FIXED in WP(C)/734/2020 <b>WITH</b> WP(C)/734/2020	M/S AKASHGANGA CONSTRUCTION <b>Versus</b> SRISHTI ASSOCIATES INDIA AND 5 ORS.  SRISHTI ASSOCIATES INDIA AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR P SHARMAH  MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	SC, APDCL MR. R THADANI  MR P SARMA (R-5) MR. A DEKA (R-5) SC, APDCL MR P SONOWAL (R-5)
---	--	--	--	---

#### **ORDER (IMPLEADMENT OF PARTY)**

2	I.A.(Civil)/2315/2020 in Cont.Cas(C)/610/2019  <b>WITH</b> Cont.Cas(C)/610/2019	JADAV CH. KUMAR AND 11 ORS. <b>Versus</b> GHANSHYAM DASS  JADAV CH. KUMAR AND 11 ORS. <b>Versus</b> NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA  MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	SC, GMC  MR. D SAIKIA MR. S BORA
---	---	--	---	---

#### **ADMISSION**

3	WP(C)/2000/2015	ON THE DEATH OF NIMAI GARO HIS LEGAL HEIRS MOHAN BORO and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M TALUKDAR MS.M TALUKDAR	GA, ASSAM(R1-3) MR.R SARMA(R-4) MR.H DEKA(R-4) MR.D HAZARIKA(R-4) MD.K ALIR-4
4	WP(C)/6071/2015 FIXED	MONI KANTA TAYUNG <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.R B BORA MR.U J SAIKIA MS.J DAS	GA, ASSAM MR G P GOWALA MR B K DAS, ADDL. SC. RLY. MS B DEVI MR H P NEOG SC, RAILWAY
5	WP(C)/2090/2016 WITH WP(C) 7168/15, 6680/15 & 6678/15 (ALL D/O) <b>WITH</b>	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MRM K ROY	GA, ASSAM SC, A.M.D.B.
6	WP(C)/2138/2016	ABDUR RASHID AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MRM K ROY	GA, ASSAM SC, A.M.D.B.

7	<b>WITH</b> WP(C)/2215/2016  CAVT. NO. 327/16	JOYITA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A SARMA MRM K ROY	GA, ASSAM MD.M Z SHAH MR.R ALI SC, A.M.D.B. FOR CAVEATOR MRM SHELIM
8	WP(C)/394/2017	MS. NAZIMA BEGUM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.J HUDA MR.P P DUTTA MS.S SULTANA	GA, ASSAM
9	WP(C)/2505/2017	SUNIL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR.B BARUAH	GA, ASSAM SC, AG SC, FINANCE
10	WP(C)/2516/2017	RAMEN BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM
11	WP(C)/3893/2017	SUBANSIRI LOWER H.E. PROJECT CONTRACT BASIS WORKERS UNION and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 17 ORS.	MR.P K GOSWAMI MR.B P BORAH MR.P J DUTTA	MR.R K D CHOUDHURY(R- 2 to 13) MS.M BHATTACHARJEE MS.L DEVIR- 2 to 13 ASSTT.S.G.I.
12	WP(C)/3925/2017	KAMAL SINHA <b>Versus</b> THE STATE BANK OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.S KATAKEY	MR.K K DEY MRV K BAROOAH MRS BAISHYA
13	WP(C)/5395/2017	YEASMINARA BEGUM <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM
14	WP(C)/5405/2017	PURNIMA RANI DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM MS. R DHAR
15	WP(C)/6802/2017	KISHOR KUMAR and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.C BARUAH GA, ASSAM SC, AG MS.A VERMA SC, FINANCE
16	WP(C)/7213/2017	BONIL JOHORI <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, N C HILLS
17	WP(C)/8169/2017	JESMINE SULTANA AHMED <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.J H CHOUDHURY MR.M AHMED MR.M R Z CHOUDHURY MD.H BHUYAN MR. F RAHMAN	GA, ASSAM
18	WP(C)/8263/2017	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. G SARMA MR. K R PATGIRI MR. K K KALITA	GA, ASSAM
19	WP(C)/696/2018	MAYUR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA	MS. M BHATTACHARYYA (GA, ASSAM) MR. S. R. BARUAH (GA, ASSAM) MS. S P DAS (SC, DIRECTOR OF EMPLOYMENT & CRAFTSMEN TRAINING, ASSAM)
20	WP(C)/1223/2018	KISHOR LAHKAR <b>Versus</b> THE INDIAN OIL CORPORATION AND 16 ORS.	MR. U K NAIR MR. A CHETRY MR. P S LAHKAR MS. N SHYAMAL	S N SARMA (R1-R6) MR. D K DAS (R7-R15, R17) MR. M HUSSAIN (R1-R6) MR. K KALITA (R1-R6) MR. S CHOWDHURY (R1- R6) MR E SHITIRI (R7-R15, R17) SC, I O C

21	WP(C)/2569/2018	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR. S BORTHAKUR (R6 & 7) GA, ASSAM MR. N HASAN (R6) MS. S KAKATI (R6 & 7) MR. C CHAKRAVARTY (R7)
<b>WITH</b>				
22	WP(C)/2803/2018	MD. ABDULLAH ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S BORTHAKUR (R6 & 7) GA, ASSAM MR. N HASAN (R6 & 7) MS. S KAKATI (R6 & 7)
23	WP(C)/8893/2018	CONSTABLE /COOK MAJHARUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS B DEKA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
24	WP(C)/5020/2019	FLORIDA HATIMURIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, FOREST
25	WP(C)/7308/2019	DEBA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A ISLAM MR. M A ISLAM M J ABEDIN MR J I MONDAL	GA, ASSAM SC, REVENUE SC, G M D A
26	WP(C)/7551/2019	ANIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC. REVENUE
27	WP(C)/853/2020	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MS. M MEDHI MS. M DEKA	GA, ASSAM
28	WP(C)/2894/2020 FIXED	JAHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R YADAV MS. M BHATTACHARJEE MR. A KABRA	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS MS. M D BORA, SC (R-1) SC, AFDC
<b>WITH</b>				
29	WP(C)/3325/2020 CAVT. NO. 0411/2020	NITYANANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M KABRA MS. K YADAV	MR. M DAS SC, AFDC FOR CAVEATOR
30	WP(C)/2996/2020 B/O	RANJAN KR. ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
31	WP(C)/3549/2020 FIXED	M/S M P JALAN AND ANR. <b>Versus</b> M/S INDIAN OIL CORPN. LTD. AND 3 ORS.	MR G RAHUL MR. D M NATH	MR. S N SARMA, SC, IOC SC, I O C
32	WP(C)/4239/2020	SANJOY KR JHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI	GA, ASSAM
33	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS N NATH MR. M DUTTA	SC, WATER RESOURCE
<b>ORDERS</b>				
34	WP(C)/1644/2015 FIXED	SMTI JADIM SINGPHOO <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR. U K DEKA MR. S BORTHAKUR	GA, ASSAM (R 1-6) MR. B CHAKRABORTY (R-7 & 8) MR. J HANDIQUE (SC, REVENUE DEPT.) (R-2) MR. M R ADHIKARI (R-7 & 8) MR. K K PARASAR (R- 7&8) MR. B CHETRI (R-7 & 8)

35	Review.Pet./169/2019 in WP(C) 7191/13 (D/O), FIXED	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI KSHITISH CH. KARMAKAR AND 6 ORS.	DR. B N GOGOI MR. B HAZARIKA	SRI R ALI
36	Cont.Cas(C)/536/2019	BHARAT CHANDRA KALITA <b>Versus</b> PRASANTA DUTTA	MR. J C CHAUDHURY MR G C SHARMA	MR. N UPADHAYAY
37	Cont.Cas(C)/85/2020	BIJU SARMA AND 10 ORS. <b>Versus</b> NAZRUL ISLAM AND 2 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	
38	I.A.(Civil)/1285/2020 WP(C) 1281/20 (D/O) <b>in</b> WP(C)/1281/2020	JITU MONI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE
39	I.A.(Civil)/1962/2020 WP(C)/7248/2015(D/O) <b>in</b> WP(C)/7248/2015 <b>WITH</b> I.A.(Civil)/2184/2020	MRS. NILIMA MARAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S U AHMED	SC, IRRIGATION
40	I.A.(Civil)/2324/2020 <b>in</b> WP(C)/8772/2019  <b>WITH</b> WP(C)/8772/2019	MRS. NILIMA MARAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS UJJAL SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR.S U AHMED  MR. B PATHAK MR. R THADANI	SC, K A A C SC, IRRIGATION  GA, ASSAM
		UJJAL SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. M SINGHA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH-IV**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/151/2018 (FIXED BY STATEMENT FROM HONOURABLE COURT)	SIRAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS L WAJEEDA MR. T K DEY	GA, ASSAM MR. D BANIA (R5 TO 7)
2	WP(C)/5809/2019 FIXED	BIHARIJI AGRO FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	GA, ASSAM
3	<b>WITH</b> WP(C)/2418/2020	AASRAY CONCEPT FOODS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR N DUTTA MR. M DAS MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/8033/2019 B/ APPLICATION	ANOWAR HUSSAIN AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	GA, ASSAM SC, REVENUE
5	WP(C)/8379/2019	M/S. MARAJAN MEEN PALAN ATMA SAHAYAK GOT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS S BORA	GA, ASSAM MR A ALI MS. M KHATUN
6	<b>WITH</b> WP(C)/4897/2020	M/S DHEMAJI FISH MARKETING AND INDUSTRIAL COOPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	GA, ASSAM
7	WP(C)/3120/2020 FIXED	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
8	WP(C)/4187/2020	HAJI MD. ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. M AHMED MD I H LASKAR SC, REVENUE



=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

-----

- |    |                    |            |    |            |
|----|--------------------|------------|----|------------|
| 1) | MR. A DUTTA        | 08-01-2021 | To | 12-01-2021 |
| 2) | MR. R. J. BORDOLOI | 05-01-2021 | To | 26-02-2021 |
| 3) | DR. B N GOGOI      | 05-01-2021 | To | 21-01-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6609/2014	UNION OF INDIA <b>Versus</b> BAKIJAI AND CERTIFICATE OFFICER and 9 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4) MR. D NATH(R-1)
2	WP(C)/2466/2017	AMIYA KR. DAS <b>Versus</b> THE VIJAYA BANK and 2 ORS.	MR.K R PATGIRI MRS.C DAS MR.C DAS MS.U CHOUDHURY	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
3	WP(C)/5834/2017 FIXED	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
4	WP(C)/294/2018	PHULMATI BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR. S BASUMATARY MR S BAISHYA	MR. P K ROYCHOUDHURY (R-5) GA, ASSAM SC, BTC
5	WP(C)/5914/2019	MONJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	SC, PNRD GA, ASSAM MR. M NATH
6	WP(C)/8628/2019	NABIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, AG SC, FINANCE SC, P W D SC, NRHM
<b>WITH</b>				
7	WP(C)/7169/2018	PARTHO KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. A SARMA MR. M HUSSAIN MR. M A I HUSSAIN MR. K KALITA MR E SHITIRI	GA, ASSAM MR. K K DEY (R7, R8) MR. B CHOUDHURY (SC, FINANCE & TAXATION DEPT., R-2,3) MR. S R BORUAH (GA, ASSAM, R-1,4,5,6) MR V K BAROOAH (R7, R8)

8	<b>WITH</b> WP(C)/3694/2019	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. R K TALUKDAR (SC, AG(A&E), ASSAM(R-8) MR. S R BORUAH (GA, ASSAM)(R-4,5 & 6) MR B GOGOI (SC FINANCE DEPARTMENT) (R-1,2,3 & 7)
9	<b>WITH</b> WP(C)/7571/2019	NABIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, FINANCE SC, TAXES SC, PWD
10	<b>WITH</b> WP(C)/9052/2019	DHIRAJ BANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B P SINHA MR I AHMED	SC, AG SC, FINANCE DEPTT. SC, PWD
11	WP(C)/1150/2020	ASSAM BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS M HAZARIKA MS. S KHOUND	ASSTT.S.G.I. SC, INCOME TAX
<b>ORDERS</b>				
12	Cont.Cas(C)/529/2017 FIXED	NIRMAL ROY CHOUDHURY <b>Versus</b> KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
<b>HEARING</b>				
13	WP(C)/1780/2020 FIXED	M/S. DIGBOI CARBON PVT. LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. A DAS MR. R K CHOUDHURY	SC, GST
14	<b>WITH</b> WP(C)/2899/2020	M/S GUWAHATI CARBON LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M DEVI MR. A DAS	SC, GST
15	<b>WITH</b> WP(C)/4824/2020	M/S BRAHMAPUTRA CARBON LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M DEVI MR. A DAS	SC, GST
16	WP(C)/3810/2020 FIXED	M/S. K.D.IRON AND STEEL CO. <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	ASSTT.S.G.I.
17	<b>WITH</b> WP(C)/1366/2020	PAN PARAG INDIA LTD. <b>Versus</b> UNION OF INDIA AND AND ANR.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, GST
18	<b>WITH</b> WP(C)/2872/2020	M/S OZONE AYURVEDICS, UNIT-II <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
19	<b>WITH</b> WP(C)/2916/2020	M/S JUMBO ROOFING AND TILES <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. A SARAF MR. P DAS MS S SAIKIA MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, GST MR B SARMAH
20	<b>WITH</b> WP(C)/2918/2020	M/S TOPCEM INDIA <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. A SARAF MR. P DAS MR. S SAIKIA MR. S P SHARMA MR. Z ISLAM MS P BARUAH MR. N N DUTTA	SC, GST MR B SARMAH

21	<b>WITH</b> WP(C)/2920/2020	M/S JUMBO PACKAGING INDUSTRIES <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. A SARAF MR. P DAS MR. S SAIKIA MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, GST MR B SARMA
22	<b>WITH</b> WP(C)/2926/2020	M/S RIVER VALLEY CEMENT CORPORATION <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
23	<b>WITH</b> WP(C)/2929/2020	M/S KESHARI INDUSTRIES <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
24	<b>WITH</b> WP(C)/2935/2020	OZONE PHARMACEUTICALS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
25	<b>WITH</b> WP(C)/2940/2020	M/S JOYSHREE POWEROL <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. A SARAF MR. P DAS MR. S SAIKIA MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, GST MR B SARMA
26	<b>WITH</b> WP(C)/2947/2020	M/S. OZONE AYURVEDICS <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. M L GOPE	ASSTT.S.G.I.
27	<b>WITH</b> WP(C)/2951/2020	M/S. BARAK ISPAT PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	ASSTT.S.G.I.
28	<b>WITH</b> WP(C)/3049/2020	M/S BARAK ALLOY <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. S SARMA MS. N HAWELIA MS. N GOGOI MS. N MECH	ASSTT.S.G.I.
29	<b>WITH</b> WP(C)/3087/2020	UPPER ASSAM PETROCOKE PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND ANR	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
30	<b>WITH</b> WP(C)/3113/2020	KAMLANG SAW AND VENEER MILLS PVT. LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D SARAF	SC, GST ASSTT.S.G.I.
31	<b>WITH</b> WP(C)/3155/2020	CEMENT INTERNATIONAL LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.

32	<b>WITH</b> WP(C)/3156/2020	M/S. K.D.CEMENTS <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
33	<b>WITH</b> WP(C)/3166/2020	M/S GATTANI POLYMERS <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, CENTRAL EXCISE
34	<b>WITH</b> WP(C)/3176/2020	M/S AHINSHA CHEMICALS LTD. (INSTANT TEA DIVISION) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST ASSTT.S.G.I.
35	<b>WITH</b> WP(C)/3177/2020	M/S JSVM PLYWOOD INDUSTRIES LTD. (FORMERLY KNOWN AS M/S ARUNACHAL SAW AND VENEER MILLS PVT. LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
36	<b>WITH</b> WP(C)/3237/2020	M/S. PCL CEMENT AND PIPE INDUSTRIES <b>Versus</b> UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
37	<b>WITH</b> WP(C)/3298/2020	BARAK VALLEY CEMENTS LTD <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
38	<b>WITH</b> WP(C)/3372/2020	CENT PLY <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
39	<b>WITH</b> WP(C)/3386/2020	M/S. BULLAND CEMENT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
40	<b>WITH</b> WP(C)/3464/2020	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. P BARUAH	MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA ASSTT.S.G.I.
41	<b>WITH</b> WP(C)/3596/2020	M/S. INDIA CARBON LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA MD. ASLAM	ASSTT.S.G.I.
42	<b>WITH</b> WP(C)/3610/2020	ASSAM CARBON PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA MD. ASLAM	ASSTT.S.G.I.

43	<b>WITH</b> WP(C)/3762/2020	M/S PURBANCHAL CEMENT LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. S C KEYAL SC, CENTRAL EXCISE
44	<b>WITH</b> WP(C)/3763/2020	MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
45	<b>WITH</b> WP(C)/3835/2020	M/S. SHANDAR PAINTS INDUSTRY (UNIT-II) <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST ASSTT.S.G.I.
46	<b>WITH</b> WP(C)/4031/2020	M/S K.D. COKES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
47	<b>WITH</b> WP(C)/4035/2020	NORTH EAST ROOFING (P) LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST AND ASSTT.S.G.I.)
48	<b>WITH</b> WP(C)/4046/2020	PDP STEELS LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
49	<b>WITH</b> WP(C)/4053/2020	M/S. B.R.METTALICS <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1984/2020 <b>in</b> WP(C)/4053/2020	M/S. B.R.METTALICS <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, GST
50	<b>WITH</b> WP(C)/4194/2020	KAMAKHYA PLASTICS PVT. LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
51	<b>WITH</b> WP(C)/4493/2020	ASSAM CARBON PRODUCTS LIMITED <b>Versus</b> UNION OF INDIA AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, GST
52	<b>WITH</b> WP(C)/4721/2020	M/S NEW AGE PETCOKE PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, GST MR H GUPTA (C.G.C., R1) ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/01/2021

-

-----

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021